THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM); Madam, 1 beg to lay on the Table—

1. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Sixteenth Annual Report and Accounts of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. LT. 6445/88 for (1) and (2)]

II. A copy (in, Engflish and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification G.SR. No. 362(E), dated the 21st March, 1988, publishing the Petroleum (Amendment) Rules, 1988, under sub-section (4) of section 29 of the Petroleum Act, 1934.

[Placed in Library. *See* No. LT-6401/88]

III. A copy (in English and Hindi) of rhe Ministry of Industry (Department of Company Affairs) Notification G.S.R. No. 452, dated the 4th June, 1988, publishing the Cost Accounting Records (Formulations) Rules, 1988 under sub-section (3) of section 642 of the Companies Act, 1956. [Pflaced in Library. See No. LT-6444/88]

PUNJAB APPROPRIATION (No. 2) BILL, 1988

THE DEPUTY CHAIRMAN: Today, we will not be able to take up further consideration of the Delhi Rent Con-tral (.Amendment) BiU, 1988. *(Inter, ruptions)* The Minister of Urban Development, Shrimati Mohsina Kidwai, has gone to Bihar. That is why it cannot be taken up. She has piloted the Bill and she will not be in the House to reply to the debate. If you have any amendments, they can be moved at the time of further consideration of the Bill. Now, we take up the Punjab Appropriation (No. 2) Bill, 1988.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): Madam, I beg to move:

"That the Bill to authorise payment and appopriation of certain sum® from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1988-89, as passed by the Lok Sabha, be taken into consideration."

Madam, as hon. Members are aware, the Budget of the State of Punjab for • 1988-89, was presented to Parliament on the 21st March, 1988, and a Vote-on-Account to meet the requirements of the State Government for the first six months ending September, 1988, was obtained and the Appropriation (Vote-on-Account) Act, 1988, was passed in March, 1988.

The Lok Sabha has granted the balance of the Demands for Grants and has passed the connected Appropriation Bill, which ig now (before the House. To meet the total estimated expenditure during the current year, the Bill provides for the payment and appropriation from and out of the Consolidated Fund of Punjab a total sum of Rs. 4656.44 crores, comprising Rs. 3069.18 crores voted by ths Lok Sabha and Rs. 158.26 crores charged

on the Consolidated Fund of the state, and is inclusive of the sum earlier authorised for withdrawal under the Punjab Appropriation (Vote-on-Account) Act, 1988.

Madam, in March, 1988, while discussing the Appropriation (Vote-on-Account) Bill, this House had a general discussion on the Punjab Budget for 1988-89. I do not, therefore, wish to take the time of the House by again dwelling on the various provisions in the Budget. I shall, however, endeavour to deal with the points that may be raised by hon. Members in my reply to the diseussion.

The question was proposed.

SHRI M. S. GURUPADASWAMY (Karnataka). Madam Deputy chairman, this is not the first time that we are discussing Punjab in some form or the other in the House.

Punjab has become a running and continuous malady facing the country and there is no sign of hope of an early solution to the problem of Punjab. I expected the Minister to say something on this issue—whether the Government of India has any plan, if at all there is a plan, or any policy, if at all there is a policy, to settle the issue of Punjab. Perhaps the Government is very much caught in its own web. It is involved in its own creation of a problem, it has no mind of its own. Therefore the Minister could not give an indication regarding the ending of Punjab problem.

Madam, I have no objection regarding the Appropriation Bill being passed. Let me admit I do not know whether the appropriations asked for through this Bill can be justified and if they are justified, to what extent because j do not really h[a]ve the full information regarding the various Departments which have made these Demands. The important point is how the Government as looking at this problem. Many Members oi the House have expresses in the past that the Punjab problem cannot be and should not be viewed as a law and order problem. But unfortunately the action of the Government confirms that it is being looker at as a mere law and order question. Let me tell the Minis. ter and his Government that so long as you over-simplify the issue and regard this problem as a mere law and order question, you will see what you are seeing jn Punjab. I remind the Minister of the position the Government took at the time of dismissal of Barnala Ministry, it said; The Barnala Ministry has failed to contain terrorism and violence in Punjab and Barnala Ministry has no will to con- i tain violence and remove terrorists, therefore the Government of India has to step jn. President's rule was introduced. What is the situation after the dismissal of the Barnala Ministry? The situation has deterU orated. The claim made by Ribeiro once was that only 200-odd extremists or terrorists were involved, it was a matter of time a few days—to eliminate them. That was the assurance given by Ribeiro soon after the dismissal of the Barnala Government. If the number of extremists or terrorists was small, did it require so much time to eliminate them? Then a story was circulated that there was a foreign hand. It was quoted earlier too, but after the dismissal of the Barnala Ministry this story was given life and the Government also gave us the various points in Pakistan, areas in Pakistan, whare the terrorists were trained and equipped, i want to ask this question: Government has information, according to them, where these people are trained in Pakistan, where they get equipment. What action was taken or is being taken to prevent that, if that story is to be believed?

I The Vice-Chairman (Shi Jagesh Desai) in the Chair]

I expected that as a sovereign, independent country, to safeguard its security and integrity, India would

[Shri M. S. Gurupadaswamy], take up this matter at the highest level with Pakistan. I want to know from the Minister why it was not done.

ThirdV how is it that in spite of the various measures we have passed, in spite of the enormous power given *to* the Government, the terrorists are coming from across the border— if we had to believe it—and how is it that sophistiasted weapons are being smuggled in in large quantities, which are being used. China also is mentioned in this connection. We have friendly relations with China. How is it that the Government of India has not tak'n up this issue with the Government of China as to how these people are getting Chinese weapons here? This itself, in a way, confirms my point that it is not a simple law and order problem. This has got greater, bigger, dimensions. It is amazing that till now the Government has not solve,} the main problem, that is, the political problem. That is why we are witnessing tragedies daily; Innocent people are being killed, Children are being killed, women are being killed. You are responsible for it. Your policy or the lack of policy— call it whatever you like—is responsible for the existing Punjab problem. You have created the Punjab problem, and you cannot solve it. It has become a Frankenstein monster.

We have been saying, Sir, that the innocent people who are in custody in Jodhpur, should be released. A few of them have been released. But there are many innocents who are jailed there, who are still in* custody. Why are they keeping them?

What about the victims of the November, 84 riots in Delhi? For the sake of publicity, some sort of action is being taken against some culprits, I am told. But the Government has not taken action against the real culprits. They are the politicians, Delhi politicians who are involved. Why has So far no action been taken against these politicians? *i* would like to know the politicians involved. Why is the Government trying to find scapegoats for the Delhi riots?

When the accord was signed with Longowal, when the Government of India signed the accord with him, we all supported the accord, the entire House supported the accord. The Prime Minister took the position that he had been able to fulfil most of the items in the accord. But the most important items like the question of the Jodhpur jail detainees, the ques-| tion of land. the question bf Wver water, the question of Chandigarh, the question of demarcation of boundary between Punjab and Haryana were not settled. No action has been taken so far. Commissions were set up with the Superme Court Judges to go into the questions, j would like to ask the Minister why they stopped it after the Haryana elections were held.

I think the Government wants to use the Punjab Accord for political purposes. This is my charge. They are not interested in solving thf. problem of punjab.

Now at least—I should not say so, but i have to say so—when Zia is no more there in Pakistan as the Head of the Government, Head of the State, would the Government of India take up this matter with Pakistan, the matter^ of training and equipping terrorists in Pakistan? Will he take it upf will the Government take it up with the new Government in Pakistan? That will perhaps be the beginning of a reapproachment between India and Pakistan which may usher in better, friendly relations in future.

Sir, I woulcflike tne'Minister to tell us how many people have died, have been killed by the terrorists and by the police and the para-military forces *p* there after the dismissal of the Bar- I nala Government, compared to theI killings which took place before.

I would also like to know whether the Government is creating a climate or holding elections there. What is its plan? There seems to be no plan at

all, j cannot go along with him and support this measure, unless he gives the House an assurance that in the next two or three or four months elections will be held in punjab. Let me tel him that the Governor's rule or President's rule is no. substitute to popular rule if there had been a popular Government, the issue of Punjab would not have been left like this> would not have become more compli- j cated and lt would have been possible tor us to reach an understanding on various issues. I demand that the Government should give its mind to us when they are going to hold elections there. Otherwise you will not escape the charge thatyou are using the Punjab card for political purposes, for your own partisan needs and you are not interested to solve the problem of Punjab. On the other hand you would like to keep it and keep it for long and the result would be more killings, more atrocities, more terrorism and violence. Only the innocent people will die more and more. Terrorists always escape. You give us figures sometimes that a number of terrorists have been captured, but say there are more. It is like an old story which we have learnt when a Rak-shasa's head was cut, more Rakshasas are born because of the spilled out blood. Like that today in Punjab it is say terrorists ars killed, terrorists are captured, terrorists are in custody, but more terrorists are there in existence. How.do you explain this phenomenon? I think these encounters which you have been having with terrorists do not tell the true story. I am afraid these are false encounters.

SHRr B. K. GADHVI-. I totally refute that. "False encounters" you said.

SHRI M. S. GURUPADASWAMY: Yes.

SHRj B. K. GADHVI j totally refute that.

SHRI M. S. GURUPADASWAMY: Whenever this kind of attack has been

made, against the Government, the Government has not denied it.

SHRI PARVATHANENI UPENDRA (Andhra Pradeshji; This is the only charge you have not denied.

SHRI M. S. GURUPADASWAMY: Therefore, i would like the Home Minister to tell us briefly what are the plans and policies he ^as got in Punjab. What is the political settlement he has got in view? Otherwise, thls will be a continuing political sore on the map of India

SHRI PAWAN KUMAR BANSAL (Punjab): On umpteen occasions we have discussed the Punjab situation in this House. We, from both sides, have missed no opportunity to trade counter charges. I wanted to seize the present opportunity only to say a few words about the economy of the State. It has suffered heavily because of the unsettled political conditions there, i am sorry to say that whenever we have discussed the Punjab situation or the budget or any other Appropriation Bill or supplementary demands , our friends from the other side have not taken care to demand greater assistance "for Punjab from the Central Government or to plead for and support the State in its endeavour to improve the economy.

SARDAR JAGJIT SINGH AURORA (Punjab):. Why do you include all?

SHRI PAWAN KUMAR BANSAL: I must admit that Gen. Aurora is an exception to that.

Sir, again the old charges have been levelled by the senior hon. Member initiating this debate from the Opposition. I would very briefly like to refer to those before j as a Punjabi, take up the case of Punjab on the economic front. Sir, lt has been alleged that when the'Barnala'Government was dismissed, there was a clear-cut undertaking given by Mr Ribeiro thai-terrorism would be vv'iped out from the State. It was not so. At ao stage, did the Governor or the Dhector-

LShri Pawan Kumar Bansal]

General of Police say that we will be able to eliminate terrorism in a short span of time. The reasons which had impelled the Centre to dismiss the Barnala Government^ as we ali know, were quite frightening and startling. The Barnala Government had been paralysed by intense infighting. There was a parallel "Government being run not from the Civil Secrefari; Chandigarh but from a non-descript room in the Par'ikrama of the Golden Tempi Ministry had lost the will to govern. There was no semblance of a Government. The Ministers. some of them, I must say, had come to be associated with the terrorists. They had openly coiluded with and supported them. The people had growingly lost confidence in the Gov ernment. The situation had comple tely gone out of the hands of the Bar nala Government. It was in this situation that the Centra had to take on unplea ision of dismissing the Barnala Government.

We must remembe.' on this occasion that it was the Prime Minister, Shri Rajiv Gandhi who had taken the initiative to sign the Rajiv. Gandhi-Lon-gowa] Accord. It was the Prime Minister, Shri Rajiv Gandhi who had openly declared that what mattered was not which party lost the elections, what mattered was that the flame of democracy, the flame of independence remained alive in the country. It was in this perspective that the Barnala Governent came into power after a fair and totally violence-free elections. As I have just reiterated, it was the dismal failure on the part of Barnala Government which again set in a fresh spell of President's rule and if we appraise the developments of the past 15-16 months dispassionately and honestly, we would come to only one conclusion that the situation in Punjab has definitely changed qualitatively. There may have been a large number of killings as such but the fact remains that it is now only that the terrorists stand isolated from the people. There have been many occasions when the people in villages have risen as one man to fight terror-is[1];; and have often succeeded in doing that.

I do wish and do expect from-the leaders of the Opposition that the situation that prevails in Punjab would not be used as a ploy to create a feeling of distrust against the Cen-

In our system, we do give due importance to' the State Governments and sitting on this side, we are equal- ly eager to see that Punjab again re- to normalcy; that we. do have an elected representative Government in Punjab. But to say that it serves the interest of the Central Government to continue the President's rule is a travesty of facts, Sir. If the present situation affects anybody adversely, it is the Congress, it is the Central .Government and with all the earnest- say that the present situation, if at all.it serves the purpose of anybody, it is the Opposition alqne be-they have a handle to accuse the Government of keeping the Pun- b situation alive, whereas as would ' always be the case, it would be in the interest of the Central Government' to see that the situation in the State is diffused and that Punjab, like any other State, has its own elected Government to run its own affairs.

Sir, the sure victim of the disturb-ed political conditions of violence and terrorism anywhere is the eco nomy. The State of punjab has been in the grip of tur bulent' political conditions for I over five years and has witnessed an up-and-ndown graph of violence and terrorism for about ten years now. The immense grief and misery that terrorism has inflicted on the Punjabis i is too deep to be forgotten soon. Yet it goes to the credit of Punjab's that the economy of the State hag not plummeted though it has had to face man[1] serious challenges. Punjab has only 1.5 per cent of the country's geogra-phical area and yet it produces 23 per cent of the country's wheat, 17 per cent of cotton and 9 per cent of rice.

What this means for the country is

immensely clear from the fact that Punjab contributes 60 per cent of wheat and rice to the national food kitty. Despite a severe drought last year, the hard working Punjabis saw to it that there was no decline in the food production.

Sir, a Punjabi is not given to grum bling, ard working. He faces lhe vicissitudes of life with a smile on his face, and without any twinge on ow. But his vibrance and his rsm have sometimes worked to his detriment also. A feeling is haps entertained by our planners and by the top bureaucrats that Punjab is an affluent State, a developed State and therefore, need not be bothered for some time. ft seems to be listed quite low in their priorities. And I hope that we will all take today's op portunity to really dwell on that in stead oi harping upon the allegations which have been levelled about the events in the past. Sir, Punjab's pre eminence in the field of agricultural production should not indues any complacence about the need to pro mote and strengthen Punjab's econo my. With the shrinkage of land hold ings, agricultural production is not enough to meet the nEeds of every member even of a medium size fami ly. Other openings must be made ava^kble to the youth to engage them selves in constructive activities and to insulate them from the incendiary propaganda often resorted to by the foreign-backed terrorists.

We do gratefully acknowledge the Prime Minister's help to Punjab on various occasions and his commitment fo help Punjab in every possible manner. He took personal interest to see that the Integral Coach Factory at Kapurthala was set up and commissioned in a record time. And he has also extended help in expediting the various power projects in the State. The bonus granted on wheat last year and the year before provided the much-needed relief to the hard-hit fanners of the State. And the latest plan to encourage food-processing industry in the State would definitely help promote horticultu.e and create more employment opportunities. Sir, at a time when the the ex-tea expenditure on policing the State to meet the terrorist violence and fight an undeclared war against the country has cast a heavy burden on the State's resources, the Central assistance of Rs. 400 crores projected in the Supplementary Demands is a welcome gesture. However, to ensure that Punjab maintains its tempo of development and continues to serve as the eternal guardian of our border, a comprehensive long-term view of the needs of Punjab has got to be taken. There is a vast potential for industrial development and suitable job opportunities can be created for a large number of educate^ unemployed youth who cannot be . otherwise absorbed in the agricultural sector. At present, industries in Punjab are mostly confined to the small-scale sector and there is every reason to be proud of their performance. But to incease the industrial base, it is absolutely essential to attract large investments in the State and I am sorry that the environment for doing that does not exist at the moment. If we have to promote industry in the State, we have got to think of bringing about a change in the criteria of categorisation of various districts for' purposes of determining their backwardness and entitlement to subsequent subsidies. Out of a total of 118 blocks in the State, as many as 66 are actually no-industry bocks. But unfortunately not even one district has been declared as "A-category no-industry district'. So, to revive industry it is important that at least for a period of five years the whole State *is* declared as industrially backward and given incentives available to 'A-category' districts like the adjoining States of Himachal Pradesh and Jammu and Kashmir.

Allocation of Central sector projects to the State has also gone down from 2.2 per cent in the year 1978 79 1 to 1.05 per cent in 1985-86. To gene-

LShri Pawan Kumar Bansal! rate a momentum of growth it is imperative that this trend is arrested and new industries which can generate an illary industrial activity are set up in the Punjab, on a priority basis. There are quite a few project; which the State of Punjab has been pressing far over the last few years but I would •mention only two for the time being, and 1 urge upon the Central Gfovern-meat to expedite clearance of, the State's proposals for setting up the Petro-Chemical Complex and the Electronic Switching Systems Project.

Another factor which has worked to the detriment of industry in Punjab is the lack of raw materials. Against the annual requirement of about 60,000 wagons of steam COJJ, tue ceiling fixed for the State is 36,000 wagons an 1 surprisingly all that the State actuary gets is 15,300 wagons. So, while the ceiling should be appropriately raised, what i_s of immediate importance isi to ensure that the quant ty that has been fixed for the State does reach the State actually and that hundred per cent movement from Rant-ganj fields is ensured. Similarly, the foundry industry should also not flounder and should be supplied sufficient quantities of hard coke, pig iron and steel.

On powe: front Punjab has maintained a steady pr.;gress and the:eTias been a constant increase of power generation. But we are conscious of our future needs and for that I take this opportunity to impress upon the Central Government the need to expedite the investment clearance of two long pending projects of Ropar Thermal Plant St fee III, and Guru Nanak Dev Thermal Power Plant Stage III, and also the need to extend the gas linkage to Punjab. A gas-based thermal plant has already b:en cleared for the State of Haryana. There should not be much difficulty in extending the pipeline further to Punjab particularly because we have almost exhausted our hydro electric potential and being very far away from the coalfields, it has been found to be very difficult and expensive to get coal from there and sometimes it has also 'ocen found to be of inferior quality.

The State has also a stioig case for an atomic power plant. The argument that has been put against the State-claim, in spite of the fact that a site has bee.i found suitable there, is its proximity to the internatio'ial border. In modern times, when even far-oil places cannot be considered to be safe from the reach of all sophisticated missiles and other weapons of mass destruction, 1 do not think this argument holds good. On the other hand, I would feel that the existence of an atomic power plant on the border-would, in fact, deter our adversary from trying to play any mischief with it and if the State's plea for an atomic power plant is acceded to, the State of Punjab would be put in a position in which it can in turn help the country in a much better way. Sir, while we are determined to produce more power, we are equally conscious of the need to conserve energy and many schemes have been prepared for strengthening and improving the distribution system. A proposal from the Electricity Board is pending with the Finance Corporation for loan for this purpose and I would take ' this opportunity to say further that such applications, such pleas, of Punjab should be accepted without loss of time.

The State had proposed a plan for Rs. 850 crores for the year 1988-8), but it was fixed............

THE VICE-CHAIRMAN (SHRI JAGESH: DESAI): I hope this will be your last point.

SHRI PAWAN KUMAR BANSAL: . ..at Rs. 700 crores, resulting in a major cut in various vital sectors. Many projects *on* hand are suffering for want of funds and the reduction in the outlay has made it difficult to provide for these projects.

Going by your direction, Sir, for cutting short my speech, I would only finally say that* in the absence of our own Assembly, in the absence o popular Ministry, which could devise means to improve the State's economy, it becomes an added Bounden duty of the Centre to identify the immediate needs of Punjab and h'.'lp Punjab in tiding over the p. difficult period.

I am confident, Sir, that Punjab as ever would continue to be uppe in the mind of the Prime Ivlinisfstand no effort would be spared to improve the economy of Punjab and to help the Punjabis in overcoming tha present difficult period in its history. Thank you. Sir

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Now, Mr, Sukomal Sen.

SHRI SUKOMAL SEN (West Ben-. Mr. Vice-Chairman, Sir, I do not have much to say on the Appropriation Bill as such. But I very much oppose the continuance o- the President's Rule and it is because of the President's Rule that this Appropriation Bill has been introduced in Parliament. I also oppose the manner in which the Government is handling the Punjab situation. Sir, in Punjab the President's Rule has been extended. And for that the Constitution has been amended. The Government has also given effect to the Draconian amendment of the Constitution on the plea of coming to grips with the Punjab situation. But everybody knows " that the draconian amendment is not oinly directed at Punjab but it is directed at the country itself to deal with the rising democratic movement. So, Punjab has become a handle with . th. Government, a political handle with the Government, to really deal with the political situation, in the country. That is why I say that the Government's policy towards_ Punjab is not a policy of settling the issue but in prolonging it.

au, wnen me oarnaia minis',
dismantled in March, 1987, what was the Plea? The plea was that the Barnala Ministry could not hand! situation, that the situation is worsening the killing was on the rise. But when the Barnala Ministry was dismantled at that time the maxin killings reached the figure of 79. But I am not counting heads like When the Proclamation was placed before Parliament. It was stared that 79 people were killed. But what happened during,the President's rule? Sir, I am quoting from Government's own paper. In reply to Starrad Question No. 95 and 81, comparing these o statements, that during the total 14 months of President'.; rale 12-5-87 to 26-7-88 a total of 20]5 people have been" killed in Punjab. And, Sir, during the first six months the number of people killed was 634, and in the next six months the number of people killed was 1381. Sir, it is according to Government's reply. So the Government's Own figures indicate that during the President'.; rule the killing, spree is on the increase, and the number of people being killed is more and more. And this is happening despite the success of the Black Thunder. I do agree that the Black Thunder was conducted successfully by the Government. But at the same time, I would like to ask the Government now the terrorists during the President's rule could gather arm much arms, inside Golden Temple and so many terrorists could take shell/ inside the Golden Temple during I President's rule. The Barnala Ministry failed to check law and order and to restrain the terrorists. But during the President's rule so many ticated arms were stockpiled inside the Golden Temple and so'many terrorists took shelter there. What was the Government intelligence doing? What did the Security do who were keeping a vigil on the Golden Tempi Is it not a failure of President's rule itself? The Black Thunder took place subsequently. The Golden Temn'e h£d been fully captured by the terrorists. Sir, is it not a fact that almost

[Shri Sukomal Sen]

all the Gurudwaras are in the hands of the terrorists and there is no death of recruitment also in the gangs of the terrorists? Unemployed • hoys ! who go to the Gurudwaras get baptis-> ed and then enrolled as terrorists. Pakistan is taking them, trains them, and sends them to India. This is go -ing without interruption. Who is responsible for that? The Barnala Government or the President's rule? The President's rule has to be condemned for all that is happening during the last 14 months in Punjab.

Sir, what I want to say is that so many Acts have been passed and amendments have been made to make these Acts more stringent. The Government may take pride in the fact that so many terrorists have been eliminated. Many terrorists might have been killed. But many terrorists are also getting born everyday. Can the Government deny this fact? They said that the Barnala Government had lost links with the masses. Put under the President's rule the Government has been totally strang-ed from the masses. Whatever slender link was there between the Barnala Government and the masses, that slender links has been snapped. There is no link now. That is why the Prime Minister had to say in his interview with the Hindustan Times that there is nobody in Punjab to talk with. Why has such a situation been cveated? There was a situation in wiv'ch there could be talks with somebody. You yourself have demolished that situation. Now you have created a Situation in which there is nobody to talk with. That is, what we are witnessing in Punjab today.

What is the latest development? Our reports go to show that a new migration has started from Amritsar, Batala and Gurdaspur areas. It is not only the minority community that is! migrating. Even the Sikh iamilief are now migrating to safer areas. That is the outcome of President's rule in Punjab. Whose is respoiisiole for that? The responsibility lies on the Central Government. No', only that. We find that in certain areas the Government is not at all in control Of the situation. "The ten-care in full control in some of the pkces. Sir, I would like to say that on the one side the Government is failing to curb terrorism in Punjab. On the other side, they are not taking practical steps to remove the ' irritants. There are certain irritants which are prohibiting the Sikh masses. The Sikh masses have no sympathy for the terrorists. At the same time, they are against the policies of the Central Government's policy. If the Central Government can release the High Priests of the Golden Temple^ v/ho announced Khalistan from the Golden Temple, then why the innocent Jodhpur detenues can't be released? What is the reason that the innocent Jodhpur detenues are still in jail? About 3000 innocent men and women were killed in the 1984 riots. The Government appointed an Inquiry Commission. That Inquiry Commission gave its report. The Government appointed an Official Committee to recommend definite action. That report has also come out and they have also recommended action. Why is the ; Government sitting idle and wny is the Government not taking action against those who are guilty? Is it not affecting the morale of the Sikh masses? Is it not giving a moral boost to the terrorists? Sir, the Government should look into it? Why i are they interested in saving the guilty and the criminals who committed murders, who committed genocide in 1984? Why is the Government not removing these irritants? I would like to ask these questions from the Government. But I am sure that the Government would not be able to * give a proper reply. Sir, it is a total bungling.

Sir, in 1985, Rajiv-Longowal accord wa<: signed. Everybody supported it. Rajiv-Longowal accord was time-

bound. It is written in the accord itself. How many provisions o that 1 P.M ACCORD have been implemented till now? It is shelved. Nobody nentlons thai Accora J| ha; becoms an object of history. Sir, definitely we, the Communists are very clear about terrorists. We are fighting them on the streets. In every village, v/e are fighting with them. You know. how many .members of our Pi have been killed, how many Communists have been killed? The Government has the figure. Communists speak not for the sakeof speaking. they fight also. They are fighting the terrorists and they are laying down their lives, they are embracing martyrdom to safeguard the country's iinity and integrity. We cann render to the terrorists. But the Government are sending Jain Muni, thai Muni and this Muni to the Golden Temple fo talk to the - terrorists. Sometimes Jasbir Singh Rhode is being pampered. Sometimes some other Baba is pampered. This way, so many Babas have been pampered by the Government. Mr Rajiv Gandhi pays that there is nobody to talk with. Don't we know that the Government is trying .to find out some link with file terrorists so that they can have an accord with the terrorists like s° many other Accords?. Who does not know it? It is a total bungling of the Government's policy. That is why, Sir, even the Punjab Congress Party is critical of the Government's „ Punjab policy. Is it not a fact that not only we, the Opposition, but even the Punjab Congress Party is critical of Government's Punjab policy?

SHRI B. K. GADHVI: No, no.

SHRI SUKOMAL SEN: Yes, it is on record.

SHRI B. K. GADHVI: It was denied

SHRI SUKOMAL SEN: After you threatened them, denied it.

SHRI PARVATHANENI UPENDRA: They were made to deny.

SHRI SUKOMAL SEN: Sir, even the Congress people, responsible Congress people" are also critical oi this Punjab policy.

Sir, I fee}, in this way the Punjab situation cannot be tackled, we denounce Pakistan. We will definitely blame Pakistan because they arc framing the terrorists and they are supplying arms. At the same time, we also denounce the Government of India because they are also bungling. They also want to keep the situation alive for their political purposes, for their narrow nefarious political designs. And that is why they have passed the Fifty-Ninth Amendment, a draconian Amendment, The Damocles' Sword is hanging on the people of the country. At any time, this can be given effect to. When the mass movement shall grow to a formidable dimension, when ft will threaten the present regime, this Punjab card will be played, the Fifty-Ninth Amendment will be put into effect. We know. That is why. Sir, I again warn the Government from our Party not to play this Punjab card. It will endangar the security and the integrity of the country. Don't play witn fire. Try for a political settlement. You will say that there is "nobody to talk with. Opposition parties are there. We are there. You 'aik with us. You take our advice. You consult with us. Let us put all our heads together. Let us see what can be done. But you have stopped talking with the Opposition as if Punjab is a problem of the ruling party only. Yes, Punjab problem is a problem of the ruling party as long as Punjab issue can be utilised in their favour. But Punjab problem is not a problem of the ruling party alone. That is the problem of *the* whole country. So, take a Political initiative. I again urge the Government: Take a political initiative. Try to Settle it politically. Don't keen that five burning. Ultimatelv it will burn your own houses. It will burn ' your own house. You youself will

[Shri Sukomal Sen] be burnt by this fire. But you do not understand the implications oi this fire,

So, Sir, while concluding, I would urge the Government that let it be the last Appropriation Bill in this iHtouse. Let there be a political initiative. Let a popular Government come in Punjab. Let the problem be settled politically and handled politically. Let the Opposition be taken into confidence. Thank you, Sir.

श्री दरबारा सिंह (पंजाब) : वाइस चेयरमैन सर, आज हम पंजाब का जो बजट है उसके बारे में बहस कर रहे हैं । हमारे दोस्तों ने काफी कुछ इसके खिलाफ कहा है और आज की स्थिति में बजट पर कुछ नहीं कहा । मैं यह अर्ज करना चाहता हूं कि यह पंजाब की ही प्राब्लम नहीं है बल्कि यह सारे हिन्दुस्तान की प्राब्लम है, इसको सामने रख कर हमें सारे हालात का जायजा लेना चाहिए । हमारे दोस्त ने कहा कि आज हमारे बाडर के नजदीक से जहां से ट्रेनिंग लेकर आते थे पता नहीं कहां से घुस जाते हैं और इस लंबी सरहद पर कहीं से भी वह आ सकते हैं । कुछ दिन हुए अखबारों में हमने पढ़ा है कि तीन सो ट्रक लोडिड आर्म्ज का चाइना की तरफ से नेपाल की तरफ गया है । अगर यह ठीक है तो कहीं रास्ते में उसकी ड्रापिंग हुई हो, कहीं वह पहुचाया गया हो, किस तरफ से और किस काम के लिए है यह सब कुछ हम समझ सकते हैं । लेकिन हमारा पाकिस्तान का बार्डर, अब शायद नए हालात हों अभी ऐसा कहा नहीं जा सकता है, लेकिन वहां पर जो ट्रेनिंग हो रही थी वह बंद होगी या नहीं होगी यह तो उन हालात पर ही निर्भर करता है वहां क्या होगा या क्या नहीं होगा ? अगर यह समझा जाए कि पंजाब के लोगों ने ही इस सरहद को कायम रखना है वह बात नहीं है क्योंकि दूसरी सरहदों पर भी जो कुछ हो रहा है उसके बारे में भी हमें एतिहात लेनी है । यह सिर्फ इस बात को इस हद तक महदूद कर देना कि यह सिर्फ पंजाब की ही प्राब्लम है मैं यह अर्ज करना चाहता हूं कि डी-स्टेबेलाइजेशन जो आज अन्दर से भी और बाहर से भी हो रहा है उसके बारे में सब से पहले हमें प्रायरिटी देनी चाहिए । अगर हम प्रायरिटी नहीं देंगे तो हमारी मुश्किलात और बढ़ती चली जायेंगी और आपको इन मुश्किलात का हल कतई नहीं मिलेगा । मैं मानता हूं कि पंजाब में काफी कुछ ज्यादतियां हुई हैं, लोगों को मारा गया है और काफी आगे उसको रोकने की भी कोशिश है, आज प्रेसीडेंट रूल में एक बात तो है, बहुत से उनके जो नेता थे वे तो यहां से भाग गए और फिर आए तो मारे गए वह लीडर शिप जो थी काफी हद तक वह उन्होंने इलिमिनेट की है। कोई कह नहीं सकता कि स्नीकइन होना कहीं से कोई घुस जाए तो यहां नहीं कर सकता ऐसी कोई दुनिया में मुझे एक भी सरहद बता दीजिए जहां से बिल्कुल दीवार खींच दी गई हो और फिर अन्दर न आ सका हो। आपने पीछे देखा होगा कि इंग्लिस्तान में कैसे हुआ। इंग्लिस्तान में उसके नजदीक के इलाकों में क्या हो रहा है ? मैं किसी से मुकाबला नहीं करता, लेकिन एक अर्ज जरूर करता हूं कि कृपा कर के इस बात को बराय मेहरबानी इसको सिर्फ पंजाब के लोगों और सरकार पर महदूद रख कर सारी बात को सोचना बंद करें, क्योंकि यह देश में डीस्टेबला-इजेशन जो हो रही थी वह बाहर के मुल्क किस ढंग से मदद कर के हिन्दुस्तान को डी-स्टेबेलाइज करने के लिए कितने आर्म्ज, ट्रेनिंग और सब चीजें दे रहे थे और किस जगह दे रहे थे वह किसी को मालूम नहीं है। अगर खुदा चाहे तो वह हमारी बात बंद हो जाए और सारी ट्रेनिंग भी बंद हो जाए और पैसा भी आना बंद हो जाए और यहां के लोगों को भी जरा डी-मारलाइजेशन हो जो इस बात का सिर उठा रहे है कि उनसे मिल कर यहां भी गड़बड़ की जाए। ये सारी बातें अभी आने वाले समय में कुछ पता चलेंगी लेकिन मैं अर्ज करना चाहता हूं कि हमें बहुत काशयसली सारी बात को देखना चाहिए। यहां पर यह कहा गया है कि गवर्नमेंट ने कुछ नहीं किया। बहुत कुछ किया। पिछली जो अकाली सरकार थी, अकाली सरकार के रास्ते में किसने रुकावट डाली है कि वह काम न करे ?

काम करने की बजाय उन्होंने उन लोगों की मदद की जो लोग अपने मुकाबलतन बराबर की पैरलल सरकार बनाने में लग हुए थे, उनकी मार्फत उन टैरोरिस्ट्स को जो अभी कहीं छुप हुए भी थे उनको यह बहुत कुछ मदद मिली इस बात के लिए कि वह और ज्यादा एनकरेज होकर और ज्यादा कार्यवाही करें। उसके साथ-साथ सरकार में कुछ ऐसे लोग घुस गए और इस सरकार की मार्फत घसे कि कोई किसी संस्था में चला गया, कहीं पुलिस में भर्ती हो गई, कहीं दूसरी संस्था में भर्ती कर लिए गए जिसका नतीजा यह हुआ है कि जब भी चाहे उन टैरोरिस्ट्स को मदद करें और टैरोरिस्ट्स अटैक कर के वापस चले जाएं और यह बात गलत नहीं है। कुछ लोग ऐसे भी थे वहां जो बहुत नजदीक के लोग थे उनके जो सरकार चलाने वाले थे और जिनके कि खिलाफ यह इल्जाम लगे हैं कि वह प्रोटेक्शन देते थे बहुत सारे हार्ड टैरोरिस्ट्स को। यह बात जाहिर हुई, लेकिन बजाय इसके कि उस को ठीक करते उसको बढ़ावा देने में लगे रहे। महोदय, जो एकार्ड हुआ था जिस पर कि एज प्राइम मिनिस्टर खुद राजीव गांधी ने दस्तखत किए थे, उसको पूरा करने के लिए कोशिश की गयी लेकिन उस में कौन-कौनसी रुकावटें आई, यह सब को पता है। जो पानी का मसला है, वह किसने हल नहीं होने दिया यह सब को पता है। जो अकाली सरकार के चीफ मिनिस्टर थे वह यह कोर्ट में कहते रहे कि अगर फैसला हो भी जाए तो हम उसे मानने के लिए तैयार नहीं हैं। यह कौन सी कोर्ट की डिगनिटी को कायम रखने के लिए कहा गया? इसलिए मैं यह कहना चाहता हूं कि यह कह देना कोई आसान बात नहीं है कि उस गवर्नमेंट को क्यों हटाया गया? वह बहुत अच्छा काम कर रही थी। अगर आप ऐसे ही काम और करते तो आपके हाथ से पंजाब निकल जाता और आज उसकी सरहदें कुछ और होतीं। तो इसलिए उस को हटाया गया। यह ठीक है कि प्रेसीडेंट रूल में कुछ ज्यादा मौतें हुई हैं क्योंकि फिगर्स बताते हैं और उन्होंने खुद भी कहा। लेकिन यह ठीक है कि उन्होंने उस लीडरशिप की कमर तोड़ दी है जो उस को चलाने वाले थे।

महोदय, आज ही एक खबर आई है, ब्रम्हा के बारे में जिस में यह कहा गया है कि वह मारा गया है और कुछ लोग पकड़े गए हैं। महोदय, ब्लैक थंडर्स क्यों हुआ? क्यों उसके अंदर हथियार आ गए? इसके बारे में एतराज किया गया। मैंने पहले अर्ज किया कि गवर्नमेंट का कोई रिलीजन नहीं होता है, लेकिन गवर्नमेंट सब रिलीजंस का प्रोटेक्शन करती है। लेकिन उस प्रोटेक्शन के बहाने-लोग सर्विस के नाम पर चाहे वह गुरुद्वारे की सर्विस हो या लंगर के लिए हो, हथियार छुपाकर ले गए। हर किसी को गुरुद्वारे में जाने का अधिकार है। चाहे हिन्दू हो, या मुस्लिम हो, सिख हो, ईसाई हो या पारसी हो किसी को कोई रुकावट नहीं हो सकती। इसलिए वे वहां गए और ठहर गए। उन्होंने उनकी पार्टीसन की, गुरुद्वारे की शक्ल को भी बदला और अपनी रिहायश के लिए जगह बनायी क्योंकि पुलिस अंदर जाने के लिए ऐतराज करती थी, रुकती थी कि हम अंदर न जाएं और मैं समझता हूं कि यह उन्होंने सबसे एप्रिशिएबल काम किया। उन्होंने एक पांव भी अंदर नहीं रखा। उन्होंने उसे बंद इस ढंग से किया कि वे हाथ ऊपर कर के बाहर निकले। महोदय, टैरोरिस्ट्स ने जो बयान दिए हैं, उन को मैं यहां बयान करूं तो उसे सुनकर आप के रोंगटे खड़े हो जायेंगे। मैं यहीं कहता हूं कि जिन्होंने हत्यायें की हैं, जो कुछ भी किया है उनको ज्यादा-से-ज्यादा सजा हो। अगर आप कहते हैं कि जो आदमी गुनाहगार नहीं हैं, वैसे पकड़े गए हैं, उनको छोड़ा जाए, तो गवर्नमेंट छोड़ रही है और भी छोड़ेगी। लेकिन जिन लोगों ने 10-10, 15-15 आदमी कत्ल किए हैं, उनको छोड़ने का सवाल पैदा नहीं होता। अगर आप कहे कि जनरल एमिनस्टी दी जाये तो आप जरा उन लोगों से जाकर यह पूछें जिनकी बहिन या भाई कत्ल किए गए हैं और उनके सामने उनकी बेइज्जती हुई है। आप उनसे पूछिए कि उनके जजबात कैसे हैं? हम यहां आराम से बैठकर कुछ भी कह सकते हैं।

[श्री दरबारा सिंह]

मैंने मास कांटैक्ट के बारे में कहा है। इस गवर्नमेंट ने बहुत कोशिशें की हैं । आज यहां सवाल उठाया गया कि हम सब मिल कर कोशिश क्यों नहीं करते ? मैंने इसी हाउस में पिछले सेसन में कहा था कि जो तमाम पार्टियां चाहती हैं कि पंजाब में अमन हो व आएँ और इक्ट्ठे हो कर चलें। किसने आगे हाथ बढ़ाया, किसने कहा कि हम आपके साथ चलते हैं, किसने कहा कि बैठकर हम फैसला करें, यह बातें होनी चाहिए सरकारी सतह पर ही । आप करना चाहते हैं तो आप अपनी इस सतह पर क्यों नहीं काम करना चाहते। यह मास कान्टेक्ट सरकार ने नहीं करना बल्कि सरकार के साथ अगर वह बातचीत आप नहीं करेंगे आप वही कहें कि पंजाब में आराम होगा, और हिन्दुस्तान के एक इलाके की जो तस्वीर बनी हुई है, वह अच्छी बन सके तो उसके लिए इक्ट्ठे हो कर क्यों नहीं बात कर सकते। किसी ने इसके लिए कदम नहीं बढ़ाया है, किसी ने हां नहीं किया, किसी ने लिखकर नहीं दिया, किसी ने मीटिंग नहीं बुलाई। मैं कैसे समझूं कि आप बहुत सिन्सियरली इस बात को आगे चलाने के लिए काम करते हैं ।

वाइस चेयरमैन साहब, मैं एक बात अर्ज करना चाहता हूं जो आज की दशा है वहां। यह ठीक है कि हर कोई कहेगा कि वहां क्यों इतना ज्यादा पैसा दें : मैं अर्ज करना चाहता हूं कि पुलिस का इन्त-जाम चाहिए, पहले कोई 18 करोड़ के करीब आता था आज 120 करोड़ रुपया है। कैसे पंजाब गवर्नमेंट इसको बर्दाश्त कर सकती है । यह बर्दास्त सेन्ट्रल सरकार का है। तभी मैंने कहा था कि यह पंजाब की प्राबलम होती तो पंजाब सर-कार के जिम्मे ही अकेले होती, लेकिन वहां की प्राबलम जो है वह हिन्द-सरकार की है। इसलिए जो भी घाटा है वह सर-कार को पूरा करना चाहिए, जो कमियां हैं वह सरकार को पूरी करनी चाहिए । आज प्रेजिडेंट रूल में सरकार-ए-हिन्द का फर्ज हो जाता है कि वह ऐसी बातों में मदद करे।

पिछले दिनों फ्लड आया है । मैं भी वहां गया था। मैंने देखा है कि 3-4 जिलों में संगरूर, भटिंडा, पटियाला और ऐसे ही दूसरे इलाके गुरदासपुर के इलाके में इतना ज्यादा नुकसान हुआ है, बंध टूट गया है, गांव के गांव घिरे हुए हैं, पानी में बीमारी पड़ गई है। उनके लिए उन्होंने काफी रुपया खर्च किया है लेकिन बगैर सरकार-ए-हिन्द की मदद के कुछ हो नहीं सकता। मकानों के मकान घिर गए हैं, देहात घिरे पड़े हैं, अभी भी सड़कें टूटी पड़ी हैं, बहुत भारी नुकसान हुआ है । उसके लिए पंजाब सरकार ने उनसे पैसा करीब 70-80 करोड़ रुपया मांगा । वह फौजी आधार पर दिया जाए तो उसके अच्छे इस्तेमाल हो सकते हैं वरना जितनी देर उस में पड़ेगी उतना उनसे एहतमाल होने का डर है ।

इसके साथ-साथ मैं एग्रीकल्चर के बारे में, मैं रीपीट नहीं करूंगा। वह बातें जो पहले कही जा चुकी है, लेकिन एग्रीकल्चर पर ही जो डिपेन्डेंट लोग हैं, किसान हैं, उनकी बहुत छोटी-छोटी जमीनें होती हैं, जब तक डाइवर्सिफिकेशन नहीं होगा, क्योंकि वाइस चेयरमैन साहब, आप देखते हैं सारे सूबों में, यू०पी० में भी और दूसरे जगह पर भी व्हीट और राइस ग्रोथ ज्यादा हो रहा है । और वह सारे पूल में देंगे । यह ठीक है कि इन जिलों में जहां ड्राट आया है, बावजूद ड्राट के पंजाब ने अपने सेन्ट्रल पूल में काफी अनाज दिया, शायद किसी और सरकार ने नहीं दिया—वे ड्राट में ही रहे हैं, खसरे में रहे हैं, अपने लिए उनके लिए मुश्किल हो रही थी, केन्द्र को क्या वह देते—लेकिन उसकी एक ही वजह है, हम उसका श्रेय नहीं लेते लेकिन जब पंजाब में कांग्रेस की सरकार थी और मैं उसका चीफ मिनिस्टर था तो उस वक्त हमने अपने प्लान में 60 प्रतिशत से ज्यादा रुपया इस तरफ दिया था कि पावर की ग्रोथ ज्यादा हो और इसी वजह से आज कहीं भी बिजली कम हो सकती है लेकिन पंजाब में नहीं । जिसकी वजह से ड्राट पूरा होने के बावजूद भी

केन्द्र में हमने जितना सरप्लस दिया है यह अचम्भे की बात मालूम होगी । लेकिन लोगों ने अपनी मेहनत करके, अपने कुएं में और कुंए लगाकर पानी आगे खींचा है तब जाकर ये सैन्ट्रल पूल में अनाज दे पाए हैं । इसलिए आज और भी जरूरत इस बात की है कि यदि ज्यादा अनाज चाहिए, डाइवर्सिफिकेशन में, वेजिटेबल में और दूसरे प्रोडक्ट्स लाना चाहते हैं तो इसके लिए रोपड़ में हमारा जो थर्मल प्लांट है उसकी बकाया यूनिट लगाने और ऐसा ही भटिंडा में और हिन्द-सरकार को इसकी तरफ खास तवज्जो देनी चाहिए । यह नहीं होगा तो आने वाले बरसों में जब इसकी जरूरत और होगी आपके लिए मुश्किलात भी आएंगी क्योंकि थीन डैम जिसकी ओरिजनली लागत 20 साल पहले 69 करोड़ रुपए थी आज 129 करोड़ से ऊपर हो गई है । मैं तो कहता हूं कि उसको लेकर बनाए तो उसका फायदा सारे हिन्दुस्तान के लोगों को और भागों में भी पहुंच सकता है । मैं तो कहता हूं कि जम्मू-कश्मीर या हिमाचल प्रदेश जहां भी पानी है वहां से लेकर सारे हिन्दुस्तान में उसका लाभ पहुंचाया जा सकता है । हिन्द सरकार को यह करना चाहिए, पानी किसी की मिल्कियत नहीं है । पानी या बिजली से जो भी फायदा हो सकता है दूसरे सूबों को वह देना चाहिए । मैंने पिछली दफा भी कहा था कि फ्लड और ड्राउट रोकने की तजवीज हमारे पहले के मंत्री श्री के० एल० राव ने दी थी उसको सरकार करे क्योंकि कभी हम फ्लड में जाते हैं कभी सूखे में हमें जाना पड़ता है जिस पर करोड़ों रुपया हमको खर्च करना पड़ता है । इस तरफ थोड़ा बहुत काम करें तो इससे अनइंप्लायमेंट भी दूर हो सकती है और जो रुपया खर्च होगा वह आइन्दा के लिए फायदेमंद होगा । राजस्थान में भी इस साल बरसात हुई है पानी की कमी की वजह से वहां फूडग्रेन्स नहीं होते थे । इस साल वहां भी प्रोडक्शन बढ़ेगी । लेकिन इसके साथ हमको इस बात को भी जरूर ध्यान में रखना चाहिए कि बिजली और पानी ज्यादा होगा तो पैदावार और बढ़ेगी । इसलिए मैंने मंत्री जी से इल्तिजा की है कि इन तीनों यूनिटों को जल्दी लेकर पूरा करें ताकि उनमें बिजली पैदा हो सके । जितनी पंजाब को बिजली चाहिए उसके अलावा अगर फालतू हो तो दूसरे सूबों को भी दें, लेकिन अगर यह काम हम नहीं करेंगे तो इसकी कास्ट बढ़ती जाएगी और आपके लिए पैसा देना मुश्किल होता जाएगा । तो इन टेक्निकल बातों को जल्दी पूरा करना चाहिए ।

एक बात मैं और कहना चाहता हूं । एक पुराने मिनिस्टर थे, मैं उनका नाम नहीं लूंगा क्योंकि वे अब नहीं हैं । उनको हमने कहा कि जो हमारी कोआपरेटिव शुगर मिल्स हैं उनको पंजाब में ज्यादा लगाना चाहिए ताकि लोगों को फायदा हो सके । उन्होंने कहा कि 10–12 हजार हैक्टेयर जमीन में एक शुगर मिल लगती है, तो फिर आपके यहां अनाज कौन पैदा करेगा, जब कोआपरेटिव सेक्टर में यह चलाया जाएगा । मैंने उनको कहा बड़ा अफसोस है, आप पंजाब से ही अकेले अनाज पैदा करने के लिए कहते है ताकि उसकी इकानामी एग्रीकल्चर रहे और दूसरी तरफ न बढ़ सके । मैंने उनको कहा कि आप जितने कोआपरेटिव प्रोजेक्टस देना चाहें दें हम जमीन देंगे । लेकिन चूंकि उनके दिमाग में एक प्रेजुडिस बैठा हुआ है कि पंजाब के लोग ज्यादा काम करने वाले हैं, इनको रहने दें. .

श्री बी० के० गढवी : मैं इसका आपको पहले ही जवाब दे दूं और क्लियर कर दूं कि भारत सरकार की ऐसी कोई नीति नहीं है किसी के लिए । हम चाहते हैं कि वहां इंडस्ट्रियल, ऐग्रिकल्चरल सब तरफ डवलपमेंट हो । अगर किसी ने कहा हो तो वह जाती तौर पर कहा होगा . . .

श्री दरबारा सिंह : मैंने उस आदमी की बात कही जो ऐग्रिकल्चर मिनिस्टर थे । खैर मैं इस बात को नहीं कहता । आपने खुशअसलूबी से कहा है, मैं मानता हूं कि सरकार के या आपके दिमाग में ऐसा नहीं है, लेकिन कोई न कोई ऐसी कोशिश करता है ताकि को-आपरेटिव सेक्टर के प्रोजेक्ट्स दूसरे सूबों में जा सकें और गए हैं । लेकिन मैं एक बात कहना चाहता हूं कि आप गैस हरियाणा को दे रहे हैं, बहुत खुशी की बात है, देनी चाहिए । लेकिन थोड़ी सी आगे भी जा सकती है क्योंकि पंजाब उसके साथ लगता है । वहां भी गैस जाएगी तो उसके भी साधन कुछ बढ़ेंगे । हमने सारे मैंबर पार्लियामेंट ने यह कहा है कि इसको जरा आगे बढ़ाइए तो सही । कुछ हमारे मिनिस्टर साहब बैठे हैं, मैं इनसे अर्ज करूंगा कि हमसे अलहदा मेमोरंडम न लें और इसको आगे ले जाएं । आग बढ़ायें इसको । पैसा खर्च करें हम उसको पे-बैक करेंगे । जितना पैसा आप खर्च करेंगे उससे ज्यादा पैसा आपको मिलेगा । लेकिन तरक्की के साधन हमारे इससे बढ़ेंगे । एक दफा लेट प्राइम मिनिस्टर को हमने कहा था कि न्यूक्लियर ताकत हमें दो । वह किसी वजह से रुक गयी । जगह दिखाई गयी --एक पटियाला में और दूसरी रोपड़ में और उन्हें सूटेबल भी लगी लेकिन हालात ऐसे हो गये कि वह रह गयी ।

जितनी छोटी इंडस्ट्रीज की ग्रोथ पंजाब में हुई है शायद दूसरे सूबों में नहीं हुई लेकिन उसको और बढ़ावा देने की जरूरत है। अगर आपको अनएम्पलायमेंट खत्म करना है तो देहात में जाना चाहिए । कस्बों तक महदूद न रहें, सड़कों तक महदूद न रहें । देहात में लोग काम करने लायक है । टेक्नीकल भी है । वहां इंडस्ट्री जानी चाहिए ताकी छोटी इंडस्ट्री में ज्यादा लोग एम्पलाएड हो सकें बनिस्बत कुछ बड़ी इंडस्ट्री के जहां सिर्फ दो सौ, ढाई सौ टेक्नीकल लोग होते हैं और और वे भी बाहर से आते हैं, अन्दर से कोई नहीं लिया जाता । या तो मिलता नहीं है और अगर मिलता है तो लेते नहीं है । हमने देखा है एक बड़ी भारी रेल कोच फैक्टरी लगी है । मैं बहुत मशकूर हूं राजीव गांधी जी का और उनकी सरकार का कि उन्होंने वहां बना दी है । लेकिन जितने आदमी हैं वे सब इधर-उधर से लाए हुए हैं, लोकल आदमी कम हैं । यह उनकी शिकायत है । लेकिन मैं मानता हूं कि अगर ऐसा करेंगे तो रेलवे का असर दूसरे सूबों पर पड़ता है । मैं जानता हूं जो छोटे दस्तकार हैं, छोटा काम करने वाले लोग हैं लुधियाना में जितनी छोटी मशीनों वाले हैं उनका बड़ा काम चलता है और बड़े जो है वे एक्सपोर्ट करते हैं । करोड़ों-अरबों रुपया इस सरकार को एक्चेंज में मिल जाता है और दूसरे मुल्कों से उनका काम बनता है ।

दूसरी बात यह करनी है कि सरकार पंजाब का खर्च बहुत हुआ है जो उन्होंने ब्यूटीफिकेशन किया है गोल्डन टैम्पल का उसका रास्ता बनाने के लिए, चारों तरफ से खुला रास्ता बनाने के लिए जो वहां से लोग उठाये गये हैं उनको कम्पनसेशन दिया गया है, उनको जगह दी गयी है । लेकिन यह जो कम्पनसेशन दिया गया है वह पंजाब सरकार अकेले सारी जिम्मेदारी उठायेगी तो वह अपना सिर नहीं उठा सकेगी आगे का काम करने में, वह दबी रहेगी । ब्लक थंडर का जो रास्ता निकाला है । वह इसलिए कि इंतजामात अच्छे हो सकें । मैं यह कहूंगा कि आपको भी इसका बोझ उठाना चाहिए ।

एक बात यह भी कहना चाहता हूं कि एक वे लोग हैं जो पंजाब से उठकर दिल्ली में आये । जो बाहर सूबों से आये थे उनमें से काफी वापस चले गये हैं और दूसरे सूबों में जो रहते हैं उनको यहां वापस करना चाहिए । क्योंकि जिन सूबों से वे आये हैं उन सूबों की सरकार को जिम्मेदारी लेनी चाहिए न कि पंजाब सरकार को लेनी चाहिए । पंजाब सरकार जिम्मेदारी

उनकी लेता है जो पंजाब से उठकर दिल्ली आ गये या दूसरे सूबों में चले गये—

they should go back to their respective places. Not only their respective places— जब तक हालात दुरुस्त नहीं होते उनको वहां जगह दी जाय जहां वे आराम से रह सकें, बेखौफ रह सकें। उनकी पूरी देखभाल होनी चाहिए। गवर्नमेंट ने काफी करोड़ों रुपया खर्च किया है। जो बाहर के सूबों से यहां आ कर बैठे हैं उन पर खर्च करना होगा। कई पार्टियों के लोग इसका नाजायज फायदा उठा रहे हैं। लेकिन अब जितनी देखभाल उनकी हो रही है उससे ज्यादा देखभाल होनी चाहिए चाहे वह पंजाब में किसी भी जगह पर हों, शहरों में, कस्बों में। जब तक नार्मल हालात नहीं होते गवर्नमेंट की जिम्मेदारी है वह उन पर पूरे तौर पर ध्यान दें। इसके साथ मैं यह भी कहना चाहता हूं कि पुलिस का मैंने अर्ज किया कि बहुत खर्चा है।

उपसभाध्यक्ष (श्री जगेश देसाई): दो मिनट और।

श्री दरबारा सिंह: फिर कभी आधा घंटा दे देना।

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश): आज दरबारा सिंह जी मूड में हैं बोलने दीजिए।

श्री दरबारा सिंह: आमतौर पर यह राय है कि जो अनएम्पलाएड यूथ है, एजुकेटिड है उनके लिए कुछ किया जाना चाहिए। यह क्यों कहता हूं कि जो पढ़े-लिखे लोग हैं उनको नौकरी नहीं मिल सकती। उनके लिए आप कारखानों में, दूसरी जगहों में, कोआपरेटिव सोसाइटीज, कोआपरेटिव इंडस्ट्रियल यूनिट्स बना कर नौकरी दे सकते हैं उनको जगहें दी जा सकती हैं; उनको भर्ती किया जा सकता है। सरकार को इनका कोई हल ढूंढना होगा। पंजाब में सारे तो टेरोरिस्ट नहीं हैं। लेकिन अगर उनको काम नहीं मिले तो दूसरी जमातें उनको एल्यूर कर सकती हैं और उनको टेरोरिस्ट की तरफ ले जाना चाहते हैं, डिस्टेबिलाइजेशन के लिए उनका इस्तेमाल करना चाहते हैं। इसको हम तभी रोक सकते हैं जब हम जो यूथ है उसको एनगज्ड कर दिया जाय ताकि वह काम कर सके, अपनी रोटी कमा सके और खाना खा सके और एक नार्मल लाइफ लीड कर सके, न कि उस तरफ जाये जो आजकल पंजाब में हो रहा है। तकरीबन 25 हजार को हर साल यूथ को वहां एडजेस्ट करने की जरुरत है। पंजाब में तो आपका राज है और जैसा हिन्द की सरकार कोशिश कर रही है और सरकार ने कई करोड़ रुपये खर्च किया है। लेकिन पंजाब की गवर्नमेंट कितना फण्ड दे सकती है, इम्पासिबल है कि वह इतना खर्च कर सके कि उनको सबको इस पैसे में काम दे सके और उनकी अनइम्पलाइमट में मदद कर सके। यह बड़ा मुश्किल काम है और इसलिए सरकार की तरफ से इस तरफ ध्यान देने की जरुरत पड़ेगी।

श्री गुलाम रसूल मट्टू: (जम्मू और कश्मीर): आप अभी पुलिस के खर्चे का जिक्र कर रहे थे, उस पर भी रोशनी डालिये।

श्री दरबारा सिंह: पुलिस का खर्चा पहले जो था वह कम था और तकरीबन 15.16 करोड़ के करीब था। लेकिन 1985–86 में और 1988–89 में 120 करोड़ हो गया है। इसको पंजाब सरकार अकेले बर्दाश्त नहीं कर सकती है। इसकी जिम्मेदारी सरकार की है।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The Minister of Finance will take up this point.

श्री दरबारा सिंह: पंजाब की प्रोबलम पंजाब सरकार की क्रिएट की हुई नहीं है, बल्कि उधर की क्रिएट की हुई है, दूसरे मुल्कों की तरफ देखिये। इसलिए पूरे जोर से इसकी मदद होनी चाहिए। सरकार का सी० आर०पी० और बी०एस०एफ० पर जो

[श्री दरबारा सिंह]

खर्चा होता है उसको पंजाब बर्दाश्त नहीं कर सकता है । इसको हिन्द सरकार को अपने ऊपर लेना चाहिए और उस रुपये को डेवलपमेंट के कामों में खर्च किया जाना चाहिए । जो काम रुके हुए हैं ताकि वे काम आगे बढ़ सकेंगे । अगर ऐसा नहीं किया जाएगा तो बड़ी मुश्किल हो जाएगी ।

आखिर में मैं यही कहना चाहता हूं कि यह लम्बा सबजेक्ट है, लेकिन मैं अपनी बात बंद करता हूं । मैं एक अर्ज करना चाहता हूं कि मसला जो है वह इतना आसान नहीं है हल करना । हम समझते हैं कि टैरोरिज्म सारा का सारा खत्म हो, लेकिन उसे सारी पार्टियों की मदद की जरूरत है । उसके लिए प्राइम मिनिस्टर से भी मिलना हो तो हम उनसे भी मिलने के लिए तैयार हैं । आप यहां बैठकर बात कीजिए और चलिए प्राइम मिनिस्टर के पास, लेकिन आप कोई फैसला तो करिये । इसके बजाय आप क्रिटीसाइज करते हैं और कहते हैं कि यह सरकार अच्छी थी, वह सरकार अच्छी थी । लेकिन मैं पूछना चाहता हूं कि कौन सरकार अच्छी थी, ? हमने जो किया है वह सबके सामने है । आज आप एक बयान देते हैं और कल को दूसरा बयान देते हैं और परसों और बयान देते हैं । कुछ लोग कहते हैं कि हिन्द सरकार से डिसक्रिमिनेशन हुआ है । मैं कहना चाहता हूं कि डिसक्रिमिनेशन अगर किसी का हुआ है तो हम लोगों का हुआ है उनके होते हुए । सरदार बलदेव सिंह आए, सरदार स्वर्ण सिंह आए, ज्ञानी जैल सिंह आए और कितने सारे अकाली पार्टी से आए और लोगों को तरजीह देने से हमने नुकसान उठाया है । लेकिन मैं कहता हूं कि जो मिल गये हैं वे हमारे हैं, ऐसी कोई बात नहीं है । आपको तो खुश होना चाहिए । इस बड़े हाउस में श्री जवाहरलाल जी ने कहा था कि पंजाब की तकसीम नहीं होनी चाहिए । लेकिन लोगों ने तकसीम करने के हालात पैदा कर दिये । कहीं पर हिन्दी के नाम पर और कहीं पर पंजाबी के नाम पर, किसी ने इस रीजन के नाम पर और किसी ने उस रीजन के नाम पर यह हालात पैदा किये । हम तो तकसीम के खिलाफ थे । हमने कहा कि तकसीम नहीं होना चाहिए । लेकिन हमें तकसीम करने के लिए मजबूर होना पड़ा । आज पंजाब के अन्दर उसी का असर हो रहा है । पंजाब में जो कुछ हो रहा है उसके लिए अकाली पार्टी मदद के लिए पहुंच जाती है । अपोजिशन पार्टीज के लोग अपने ख्यालों का इजहार करने पहुंच जाते हैं । आप लोग उस वक्त कहां थे जब यह तकसीम हो रहा था ? तकसीम आपने किया है या हमने किया है ? हमने तो मजबूर होकर किया है । वरना हम वर्किंग कमेटी में कह सकते थे कि पंजाब का तकसीम नहीं होना चाहिए । ।

यह अकाली जिनकी मदद हर पोलिटिकल पार्टी किसी वक्त करती रही है मैं कहता हूं कि वह सिर्फ 26 मैम्बर आते थे 154 में से, 27वां कभी नहीं हुआ, आज यह लोग मिल कर के उनको प्रोत्साहन देते हैं और कहते हैं कि यह बहुत अच्छा चीफ मिनिस्टर रहा है इसलिए इसको ताकत में नहीं रहने दिया इसलिए गवनमेंट आफ इंडिया ने इसको बरबाद कर दिया ... (व्यवधान)

श्री पर्वतनेनि उपेन्द्र : हम नहीं बोले, राष्ट्रपति बोले ।

श्री दरबारा सिंह : उपेन्द्र जी बोले, परसों बोले । मैं इसलिए यह कहता हूं मैं नाम नहीं लेना चाहता हूं मैं पार्लियामेंटेरियन हूं इसलिए मैं नाम लेकर नहीं कहना चाहता आप सब समझते हैं अपने आप को । एक और अजीब बात सुनी है । आज के अखबार में था यह कहते हैं कि अगर हमारी सरकार पावर में आ गई तो हम एक हफ्ते में पंजाब के मसला का हल कर देंगे । क्या कर देंगे ? अब तक कहां गये हुए थे ? पिछले दिनों से कई साल से पंजाब का मसला चल रहा है क्या आपने

कभी अपनी राय दी कि इस तरह से हल होना चाहिए । दोनों तरफ से बैलेंस कर के कभी यह कहा कि ऐसे पंजाब का मसला हल हो सकता है आज यह सारे संसार का मसला उठ रहा है । आपने कभी कोई सुझाव दिया ही नहीं । आज यह कह दिया कि हमारी सरकार बन जाएगी तो एक हफ्ते में पंजाब का मसला हल कर देंगे । आप कहां आसमान में चले जाएंगे किसी सेटेलाइट में जा कर यह समस्या हल करने वाले हैं हमें इसका कुछ पता नहीं है । लेकिन आपको यह समझना चाहिये कि यह आपके बस का रोग ही नहीं है । आप तो कहीं सरकार के नजदीक भी नहीं फटक पाएंगे सरकार बनाना तो दूर रहा । ऐसे हालात आपने खुद पैदा किये हैं । कौन है जो इकट्ठे हैं । सब आपस में लड़ते हैं हम तो नहीं लड़वाते कौन कहता है कि सरकार से मिले हुए है । हमें तो पता नहीं है न उपेन्द्र जी मिले हुए हैं न और कोई मिला हुआ है हम नहीं कहते हैं लेकिन इनके आदमी कहते हैं तो हम क्या करें । हम यह तसलीम कर कह सकते हैं कि मिल जाएंगे लेकिन मिल जाएंगे तो हम बैंक कर देंगे । अगर उपेन्द्र जी कल अपनी पार्टी को छोड़ कर आएं तो हमें क्या एतराज है । मैं इसलिए कहता हूं कि यह कहते हैं कि अब हमारी सरकार आएगी जब आएगी तो अगली सदी के बारे में सोचने की बात यह करते हैं । वह अलाहिदा है लेकिन आज आने की कोई बात नहीं है । 71 प्वाइंट दे दिये हैं, 71 प्वाइंट जो हैं कोई मुझे बता दे गिन कर कह दे कि 71 हैं वह कागज पर है किसी को याद नहीं है कि कितने प्वाइंट हैं, 71 कितने प्वाइंट हैं, 71 कितने होते हैं । मैं कहता हूं कि यह इधर-उधर की बातें कर के सरकार को डिस्टेब्लाइज कर के अपनी सरकार को लाने की (व्यवधान). मैं उस तरफ नहीं जाता मैं सिर्फ इतना ही कहना चाहता हूं वित्त मन्त्री जी से कि वे पंजाब में बिजली और पानी तथा फ्लड की समस्या को दूर करें और पुलिस का जो इखराजात है उसको भी बरदाश्त करेंगे और नयी जितनी बिजली उत्पादन की यूनिट्स हैं उनको पूरा करें और अगर कृपा कर के यह बोझ अपने उपर लेंगे तो मैं आपको यकीन दिलाता हूं कि पंजाब फिर से अपने पैरों पर खड़ा हो जाएगा अगर इसी हालत में रहा तो फिर 20 साल में भी नहीं उठ पाएगा । इसलिए मैं यह कहता हूं कि आप हमारी मदद कीजिये इन बातों में और हम आपकी इस मदद के लिए बहुत मशकूर होंगे । एक बात मैं यह भी कह देना चाहता हूं कि जो इधर-उधर की बातें करने वाले हैं मुखालफत करने वाले हैं यह भी बैठ जाएंगे, आराम से बैठेंगे । इन अल्फाज के साथ मैं इस बिल की ताईद करता हूं ।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The House stands adjourned for lunch and again will meet at 2.38 P.M.

The House then adjourned for lunch at thirty-eight •minutes past one of the clock.

The House reassembled after lunch at forty minutes past two of the clock, Th© Vice-Chairman (Shri Anand Sharma) in the Chair

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Shri P. Upern

SHRI PARVATHANENI UPENDRA: Mr. Vice-Chairman, Sir, the ambit of discussion today should centre round the Punjab Appropriation Bill but this is an occasion when we can express our views on the prevailing situation in Punjab. Though Mr. Gadhvi might take the plea that some of the points we make fall within the jurisdiction of another Ministry, yet as a representative of the Government, he should be able to answer at least some of the major points we make. Mr. Vice-Chairman, Sir, I had the occasion to visit village Longowal day before yesterday along with Mr. N. T. llama Rao, Mr. Mohanta and other leaders and to the course of our journey, we could cover a large part of Punjab. I am happy to say that life in Punjab is not as alarming as people make out. outside. The farmers are engaged in their agriculture, people are going

I Shri Parvathaneni Upendra]

about their normal avocation and in spite of torrential rain .there was a heavy turn-out at the meeting where homage was paid to the memory of Sant Longo'wal. Mr. Barnala and his Akali Dal had proved their popularity once again among the people of Punjab. We could also see that both Hindus and Sikhs are living in harmony because we could see a large number of Hindus also in the meeting and we have met them also outside the meeting during our tour. Therefore, if the Government takes the plea of an abnormal situation for not bringing normalcy in the State or resuming political' activity there, I do not think it is a valid argument thoujh incidents are occurring, serious incidents are occurring, we cannot deny, and the extremists are active too. As we repeatedly sa'd in this House, we are against violence and terrorism! and we do not condona that. That is why the theme of speeches there of Mr. N. T. Rama Rao, Mr. Mohanta and other leaders was unity among the people there and resistance to, terrorism and violence. Therefore. 1 feel that things are getting normal and the Government should not take the plea that things are very much abnormal so that the political activiy cannot be resumed. That is why when we demand that there should be a spaedy return to the political activity and if possible, early elections should be conlucted, we do not underestimate the situation there. But we feel return to normalcy, return to political activity would also simultaneously help in putting an end to the terrorism 'as we have repeatedly pointed out, any period of Presidential rule, howsoever, efficient we may claim-^l don't agree to the claim that President's, rule has improved the situation there; even if we agree for argument sake. It is not a substitute for a popular rule. You cannot continue it indefinitely though you have amended the Constitution. I for one wish that this Budget should be the last Budget to be placed before Parliament snd Punjab should have a popular rule as early as posible. When we talk of normalcy, I have to say that the Government has repeatedly been treating, continuously been treating, this problem as a mere law and order problem. We have said here and outside that unless you think of a political solution to this problem, the Punjab problem will remain for ever like this. I begin to suspect that this Government has developed a vested interest in continuing the tense situation there because all its decisions, all its policies, are guided by partisan considerations and their own electoral prospects. We could imagine also the steps taken at various times, and particularly, the one before the Haryana elections, that is, the imposition of Presidest's rule. Having praised Mr. Barnala's leadership, his qualities and his efficiency in tackling the situation in January, in the President's speech, in May, they say "he is the most inefficient Chief Minister." They can speak anything. They have a double-tongued policy. They will continue to do that. But we repeat that treating this as a mere law and order problem will not do. You have to find a political solution. And I feel that this Government headed by Mr. Rajiv Gandhi has no policy in regard to Punjab. It has no mind of its own. Therefore it is drifting, the problem is becoming complex, day by day. They do not know what to do with that, how to tackle it. And when we said that

hie problem could be solved w^tin a week, Mr. Darbara Singh was ridiculing in the course of his speech in the pre-Iuneh period. I would like to analyse what we mean by a political solution. There are problems which had arisen eariler and covered by ,the Punjab Accord and there are

problems which arose subsequently. And in the latter category are the detention of the people in Jodhpur Zail and the resetlement of the November 1984 riot victims. I cannot find any reason why the Government cannot take decisions in these two matters. You have already taken a policy decision that the Jodhpur

detenus will be released in phases ajid we have also been telling the same thing that except those against whom you have specific charges and proof, all the rest should be released. Why should you their ridicule it when I say that it can be solved within a week?, Sholud it take four years for that? Why can't they take a decision? What is hampering them? What is halting them? I cannot understand. Similarly, this November 1984 riut victims problem which is also irritating the people of Punjab and the Sikhs. Why can it not be solved? With the enormous resources it has, can the Central Government not resettle these people there? And' why are you hesitating to punish those who are guilty of the atrocities here? Thousands were killed here mercilessly and they have been identified. And because they belong to a particular political party, the Congress party, you shield them, if you have the will, you can solve the problems I. say it should not take more than one week, in fact, if" can be done in a day. Why are you not doing that?, These two problems have to be settled first for creating a congenial atmosphere for a 'political solution. And they are not insurmountable problems. They can be solved within a week. Sir, there are two other issues. One is the dispute about the land and Chandigarh and'a lot of history is there. Dates were given and were not adhered to. That was the crux of the problem. That was the turning point in Punjab's history when Government of India could not keep its words in regard to implementation of the Punjab Accord. Even Venkataramiah Commission recommended that Chandigarh should be transferred in lieu of 70,000 acres of land. The Commission itself identified 45,000 acres. I requested the Prime Minister personally and the Home Minister that these 45,000 acres may be transferred to Haryana right now in lieu of Chandigarh and identification of the remaining 25,000 acres may be entrusted to another commission which, at any rate, had 1005 RS—10

to be appointed under Clause 9 of the Punjab Accord. At that time it was said that Punjab Government should first accept in principle to cede 70,000 acres. There was some pressure on Mr. Barnala at that time. With the intervention of some people he did write to the Central Government telling the Prime Minister, "We agree to cede 70,000 acres but right now we will give 45,000 acres and the remaining 25,000 acres can.be taken later when it is identified." why was it not done? Why did tha Central Government till the last moment insist that all the 70,000 acres should be transferred before Chandigarh is transferred? ...

SHRI B. K. GADHVI: Forlyfive and seventy, they are se. . is not part of 70,000.

SHRI PARVATHANENI UPENDRA: Out of 70,000, 45,000; not separate.

SHRI B. K. GADHVI: The two are separte.

SHRI PARVATHANENI ' UPENDRA; No, not separate; you kindly see the documents...

SHRI PARVATHANENI UPENDRA: He is confusing it with Clause 9. Border dispute is different...

SHRI HARVENDRA SINGH HANSPAL: The latest problem is your ally, Mr. Devi Lal, has totally rejected. Punjab has agreed.

SHRI PARVATHANENI UPENDRA: It is a different thing altogether. No attempt was made to bring the two parties together. At that time - Devi Lal was not there in the picture. It was Bansi Lal who was there. Mr. Bansi Lal convinced the people of Haryana saying "we would build a

LShri Parvathaneni Upendra]

capital more beautiful than Chandigarh with the Rs. 200 crores which the Centre was giving, let us not bother about Chandigarh." He said, "we are more interested in the water from SYL; if we get some concession in that, that is far better than this land." And the mood *in* Haryana at that time was in favour of that. You spoiled the atmosphere. You did not act upon it. And you are blaming Devi Lal today! You have completely marred the atmosphere; you have poisoned the atmosphere; you have sabotaged the whole thing. And you are blaming Devi Lal today! Devi Lal was not there at that time. Also *on* the river waters dispute both Haryana and Punjab have not agreed; both have rejected Eradi Commission's report; both have reservations. The only thing to be done now is to appoint another Commision under the River Wat?rs Disputes Act. Both Governments are agreeable to that. Perhaps they could agree to it because that is the only solution now.

So, these are the four things to be done. Two things to create a congenial atmosphere and two things subsequently, if the Government is efficient, if the Central Government is strong, if they can bring the parties together, it should not take more than a week to make them agree, because there is a background, it is not a new dispute. All that you need is political will and determination. That is why I said it should not take more than a week for any Government to settle this problem. And I am sure thig Government cannot do it because they have no will, they have no determination, to solve any problem in this country. Only a new Govenment which can put confidence into the people of the States that can solve this problem. It will happen. You could not,solve the problem for six years and I am sure you cannot solve it in the next one year the way you are proceeding. You have to leave it to the next Government to solve the problem and it will be done then. And you should not worry.

Lastly, Sir, before I conclude, I repeat, by this policy, the Congress (I) Pa:V and the Central Government have considerably weakened the moderate elements in Punjab by not acting according to the Accord and by their partisan approach. As I said earlier, all these actions, all these decisions, were guided by their partisan considerations for political purposes or for electoral prospects. Therefore, at least now is the time for you, if you want to take some credit, to act on it quickly. Act on it quickly and if you cannot act on it quickly, things will take their own course and will be solved as the rest of the problems of the country will be solved without you and when you are out of power. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Now, Mr. Hanspal.

श्री हरवेन्द्र सिंह हंसपाल : वाइस चेयरमैन साहब, इससे पहले कि मैं पंजाब के बजट के ऊपर कुछ कहूं, मैं यह चाहता हूं कि पंजाब के रहने वाले लोगों की जितनी ज्यादा से ज्यादा प्रशंसा की जाए, वह थोड़ी है। वह इसलिए नहीं कि मैं पंजाब से आता हूं बल्कि इसलिए कि ऐसे हालात में भी जो पंजाब में पिछले 5, 6 या 7 साल से बने हुए हैं, उसके बावजूद भी वहां के लोगों ने पंजाब की सनत के लिए पावर के लिए या एग्रिकल्चर में जो कुछ एचीव किया वह बहुत प्रशंसनीय है। अपनी बात को सिद्ध करने के लिए मैं थोड़े से आंकड़े आपके सामने रखता हूं जिनसे यह बात सिद्ध हो जाएगी कि इन हालत के बावजूद भी जो कुछ पंजाब के काश्तकारों ने करके दिखाया वह वाकई आप सब की प्रशंसा के योग्य है।

महोदय, आपको यह तो मालूम ही है कि टोटल जियोग्राफिकल एरिया पंजाब का जो है वह देश का 1.5 परसेन्ट है, लेकिन इस 1.5 परसेंट एरिया में उन्होंने क्या कर

दिखाया , यह मैं आपको बताना चाहता हूं। गेहूं की जो टोटल प्रोडक्शन हुई उसका 23 परसेंट पंजाब ने पैदा किया और इस के अलावा काटन पैदा किया 17 परसेंट और 9 परसेंट राइस प्रोड्यूस किया । इसके अलावा 1986–87 में सेंट्रल पूल में जो गेहूं उसने दी वह 61.5 परसेंट थी, राइस 47 परसेंट था ।1987–88 में बावजूद ड्राउट के पंजाब ने 56 परसेंट गेहूं और 50 परसेंट राइस सेंट्रल पूल में दिया । आप हैरान होंगे कि 1988–89 की फिगर देखकर 14 जून, 1988 तक 73 परसेंट गेहूं सेंट्रल पूल में पंजाब के काश्तकारों ने दिया है जब कि उनकी जमीन 1.5 परसेंट है जब कि हालात वहां के अभी उपेन्द्र जी कह रहे थे बढ़ा चढ़ा कर, इसमें दो रायें नहीं हैं ।

आयलसीड्स पंजाब ने दो तीन साल पहले से प्रोड्यूस करनी शुरू की और स्पेशल कंपेन के बाद 1987–88 में वहां की पैदावार में 1985–86 के मुकाबले में सौ परसेंट इनक्रीज हुआ । यह बात मैंने इसलिए दोहराई कि पहले भी कुछ मेम्बरों ने बातें कही होंगी । लेकिन इससे साबित होता है कि पंजाब के लोग बावजूद खराब हालात के, इतनी प्रोडक्शन बढ़ाने में कामयाब हुए हैं और इतनी उत्तेजना के बावजूद भी कि वहां एक कम्युनिटी के लोगों को बस में से उतारकर मार दिया गया, वहां के लोग आज भी भाई भाई की तरह से रहते हैं । वहां कोई कम्यूनल वायलेंस हुई हो, ऐसा आप नहीं कह सकते हैं । इसलिए उनकी जितनी प्रशंसा की जाए, वह थोड़ी है । लेकिन मैं पंजाब की एक और प्रशंसा करना चाहता हूं कि पंजाब इलेक्ट्रिसिटी बोर्ड ने बावजूद सारी कांस्ट्रेन्ट्स के, वहां बिजली न किसी

3.00 P.M. इंडस्ट्री के लिए कट की, न किसान के लिए कट की । बार्डर एरियाज के अंदर वहां पर रात को पानी की सप्लाई नहीं हो सकती इसलिए इसको मैन्टेन करना पड़ता है कि दिन में उनको बिजली दी जाए । जितना मेन्टेनेन्स करना पड़ता है लाइन्स वगैरह का वह दिन में किया जा सकता है तो वहां के बिजली बोर्ड के चेयरमैन और उनके साथियों को खासतौर से बधाई देता हूं कि उन्होंने इस चीज को मैन्टेन किया और लगातार बिजली दे रहे हैं ।

थरमल पावर प्लांट, रोपड़ का जो है वह नार्मली सेन्ट्रल गवर्नमेंट का है वह 45 महीने में तैयार होना चाहिए था वह उन्होंने 31 महीने में तैयार करके चालू कर दिया है और जो थरमल पावर प्लांट चल रहे हैं उनका मैक्सीमम युटीलाइजेशन ले रहे हैं इसी वजह से सेन्ट्रल गवर्नमेंट ने पंजाब स्टेट इलेक्ट्रीसिटी बोर्ड को एवार्ड भी दिया । ये सब प्रशंसा के योग्य हैं । लेकिन मंत्री महोदय मैं आप से यह जरूर कहना चाहूंगा कि बावजूद ऐसी परफारमेंस के पंजाब के साथ अगर मैं यह कह दूं कि स्टैप मदर्ली ट्रीटमेंट हो रहा है तो गलत नहीं होगा । सारे के सारे हाइड्रो रिसोर्सेज जितने पंजाब के हैं, रणजीत सागर डम प्रोजेक्ट जब पूरा हो जायेगा तो वे खत्म हो जायेंगे । उसके बाद कोई हाइड्रो रिसोर्सेज पंजाब में नहीं रहेगा । हम लोग बार-बार इस हाउस में और दूसरे हाऊस में पंजाब के सभी पार्लियामेंट के मैम्बर्स यह कहते रहे हैं, शायद सारे देश में 11 या 13 न्यूक्लियर पावर प्रोजक्ट आयेंगे उनमें से एक पावर प्रोजक्ट पंजाब को जरूर दिया जाये । हमें यह कह कर टाल दिया जाता है कि पंजाब एक बार्डर स्टेट है इसलिए वहां पर यह प्रोजेक्ट फिजिबल नहीं होगा, ठीक नहीं होगा । हम पंजाब के पार्लियामेंट के मैम्बर इस बात से सहमत नहीं है । इस सोफिस्टीकेटेड जमाने के अंदर कोई चीज बार्डर एरिया की नहीं रह गयी है । आजकल जिस स्पीड से एयरक्राफ्ट्स चलते हैं, जिस स्पीड से मिसाइल्स चलते हैं उसमें बार्डर की बात ही नहीं है इसलिए हम इसबात से सहमत नहीं हैं कि पंजाब एक बार्डर स्टेट है इसलिए न्यूक्लियर पावर प्रोजेक्ट न दिया जाए । मैं यह कहूंगा जरूर दिया जाये । फिर भी अगर आप चाहते हैं कि वहां नहीं देना तो मैं यह चाहूंगा कि 600 मेगावाट का गैस बेस्ड थरमल प्लांट जरूर दिया जाए वरना पंजाब जो 73 परसेंट ह्वीट के मामले में कंट्रीब्यूट करता है, आने वाले वक्त में वह नहीं कर सकेगा । जब खेत में पानी नहीं दिया जायेगा तो फसल नहीं हो पायेगी और फिर सारा काम ऐसे ही रह जायेगा । इसलिए मैं कह रहा हूं कि 600 मेगावाट

[श्री हरवेन्द्र सिंह हंसपाल]

का गैस बेस्ड थरमल प्लांट इमीडिएट पंजाब को दिया जाए। इसके अलावा थरमल पावर प्लांट गोबिन्दवाल साहब के 210 मेगावाट के दो, थूरी के 500 मेगावाट के दो गवर्नमेंट आफ इंडिया की तरफ से मिलने चाहिए तभी आने वाले वक्त में पंजाब में बिजली पूरी दी जा सकेगी। तभी वहां के लोग देश की सेवा कर सकेंगे। एक बात जिसका मैंने जिक्र किया बार्डर एरियाज का, बार्डर से लाइन्स को मैन्टेन की बात की इसके लिए वहां पर रेगुलर दिन में पावर देनी जरूरी है। कुछ इलाकों का डिस्ट्रीब्यूशन ठीक करने के लिए 160 करोड़ की जरूरत है इसलिए इसमें ज्यादा से ज्यादा जितना सेंट्रल गवर्नमेंट दे सकती है, जल्दी से जल्दी देना चाहिए।

मंत्री महोदय से मैं यह भी कहूंगा और आप हैरान होंगे कि वहां पर ऐसी स्थिति होने के बावजूद भी पिछले 5–7 साल में सेन्ट्रल इन्वेस्टमेंट इन पंजाब फार लार्ज स्केल इंडस्ट्रीज हो रहा था। 78–79 की फिगर्स 2.2 परसेंट थी और 85–86 में एक परसेंट रह गयी। क्या मंत्री महोदय मुझे बतायेंगे कि यह पंजाब के साथ डिस्क्रिमिनेशन नहीं है ? इसके अलावा सिर्फ पंजाब के अंदर तीन जिले ऐसे हैं भटिण्डा, संगरूर और होशियारपुर जो 'बी' कैटेगरी में आते हैं। और "सी" कैटेगरी में सिर्फ दो दिये, गुरुदासपुर और फिरोजपुर और अब उसमें 1985 के बाद अमृतसर और जोड़ दिया गया है जब कि टोटल पंजाब के अन्दर 118 ब्लाक्स हैं, 66 नान-इंडस्ट्री ब्लाक्स हैं। तो क्यों न ऐसा हो कि सारे पंजाब को बैकवर्ड स्टेट पांच साल के लिए कर दिया जाय वहां की हालत को देखते हुए ताकि एम. आर. टी. पी. और फेरा कम्पनियां वहां पर ज्यादा से ज्यादा इंवेस्ट कर सकें।

इसके अलावा अमृतसर एयरपोर्ट को अपग्रेड करने की जरूरत है। पंजाब से फ्रेश फ्रूट्स और वेजीटेबल काफी मात्रा में एक्सपोर्ट होते हैं और इस एक्सपोर्ट को ज्यादा बढ़ाया जाना चाहिए। अमृतसर एयरपोर्ट को इंटरनेशनल स्टेट्स दिया जाय। वहां से इंटरनेशनल फ्लाइट्स एक दो जाती भी है। इसके साथ साथ फ्रेश प्रोड्यूस को भेजने के लिए वहां पर इंफ्रास्ट्रक्चर और दूसरी फैसिलिटीज पैदा की जायें जैसे कोल्ड स्टोरेज और क्वारेंटाइन वगैरह की फैसिलिटीज को अपग्रेड किया जाय।

इसके साथ साथ मैं यह भी कहना चाहता हूं कि पंजाब में पिछले साल सिर्फ 45 परसेंट कोल वहां पर पहुंचाया गया और एलोकेशन भी कम थी और जो एलोकेशन हुई उसमें रेलवे के वेगन्स नहीं मिले और इसलिए 45 परसेंट ही कोल वहां पर पहुंच सका। इस पर भी ध्यान दिया जाना चाहिए और 36 हजार के बजाय 60 हजार वेगन्स जो वहां की रिक्वायरमेंट है, सेंक्शन की जाय और दूसरे भी इंतजाम किये जायें। ऐसा भी नहीं होना चाहिए कि आप एलोकेशन तो कर दें, लेकिन मूवमेंट न हो तो उसका क्या फायदा है। पिग आयरन की एलोकेशन 1.72 मीट्रिक टन थी, 1.6 लाख मीट्रिक टन भेजा जब कि जरूरत दो लाख मीट्रिक टन की है। हालात के मुताबिक वहां के लोगों को पिग आयरन ब्लैक में खरीदना पड़ा और दूसरी स्टेट्स से ब्लैक में खरीदने पड़ी और अपना काम चलाना पड़ा। यह पंजाब का साहस था। लेकिन आप वहां पर कोल और पिग आयरन भेज सकें तो यह एक बड़ा कंट्रीब्यूशन होगा। इसी तरह से पंजाब के लिए गोविनवाल में न्यूक्लीयस कमप्लेक्स डेवलप करना बहुत जरूरी है। उसके लिए जरूरी है कि उसको रेल लिंक किया जाय ताकि वहां पर सब प्रकार की प्रोग्रेस हो सके।

इसी तरह से थींग डैम कई सालों से चल रहा है और उस प्रोजेक्ट की कास्ट भी बढ़ती जा रही है। उसकी सही फीगर तो मुझ याद नहीं है, लेकिन वह प्रोजेक्ट चार या और साढ़े चार सौ करोड़ में तैयार हो जानी चाहिए, ऐसा मुझे याद आ रहा है। लेकिन लेट होने की वजह से मैं समझता हूं कि 12 सौ और 15

सौ करोड़ पर पहुंच गई है और अब भी हम नहीं सम्भले तो कास्ट और बढ़ जाएगी। इसके अलावा उसके न बनने से जो नुकसान हो रहा है वह अलग है। उसको भी अगर हम मिलायें तो यह कई हजार में पहुंच जाएगा। इसलिए हमारा कहना है कि इस तरफ ध्यान दिया जाय और इसको जल्द से जल्द तैयार किया जाय ताकि जिन स्टेट्स को इसकी वजह से फायदा होना है वे उससे फायदा उठा सकें। आपने पंजाब के लिए कई प्रोविजन किये हैं, लास्ट बजट में भी मैंने उनकी सराहना की थी और अब भी करता हूं। जो आपकी इंटेंशन है वे बहुत अच्छी हैं, सेन्ट्रल गवर्नमेंट की इंटेंशन अच्छी हैं। आप समझते हैं कि पंजाब की हालत ऐसी है कि उसकी ज्यादा से ज्यादा मदद की जाय और जितनी मदद की जाय वह थोड़ी है। लेकिन मैं यह कहना चाहता हूं कि भावना अच्छी होने के बावजूद जो असर पड़ रहा है पंजाब के अन्दर वह यह है कि वहां पंजाब में पंजाबी के साथ और खास तौर से सिखों के साथ बड़ा डिसक्रिमिनेशन करते हैं। मैं यह चार्ज नहीं लगाता हूं। मैं आज सुबह ही पंजाब से आया हूं, मैं पहले बोलता इसलिए अब बोल रहा हूं। वहां यह फीलिंग और पुख्ता होती जा रही है कि सैंट्रल गवर्नमेंट पंजाब के सिखों के साथ डिसक्रिमिनेशन करती है। एक बहुत बड़ा काज उसके लिए मैं आपको बताता हूं। पासपोर्ट नहीं बनते हैं। क्या एक मामूली सी, बेकार सी बात है, Passport is just an identity card, nothing more than that. कोई आदमी पासपोर्ट ले कर क्या कर लेगा और सैकड़ों रिस्ट्रिक्शंस हैं बाहर जाने से पहले। आप पासपोर्ट क्यों नहीं देते? अगर नहीं करना तो डिनाई क्यों नहीं करते, इसका क्या मतलब है? एक आदमी पासपोर्ट रिन्युअल के लिए भेज दे तो 6 महीने वापिस ही न आए। पता करने जाए तो उससे सीधा मुंह कोई बात ही न करे और उसको कहा जाए कि आप देखिये आपकी पुलिस रिपोर्ट अभी तक नहीं आई है आप पुलिस रिपोर्ट मंगवा दीजिए। अगर वह पुलिस अथार्टीज के पास जाता है तो वह कह देते हैं कि पहले इतने पैसे दे दो तब तुम्हारी पुलिस रिपोर्ट भेजेंगे।

श्री ईश दत्त यादव (उत्तर प्रदेश) : पूरे देश में यही हालत है।

श्री हरवेन्द्र सिंह हंसपाल : मैं सिर्फ पंजाब की बात कर रहा हूं। जब वह उनको पैसे दे कर रिपोर्ट लिखवा ले तो ठीक है। मगर पैसे न दे तो वह टेरोरिस्ट बन जाएगा। यह डिसक्रिमिनेशन सरकार नहीं कर रही है लेकिन थोड़ा सा ध्यान न देने की वजह से वहां का एडमिनिस्ट्रेशन इसका लाभ उठाता है और लोग इससे डिसक्रिमिनेशन महसूस करते हैं। मेरे पास सैकड़ों केसेज ऐसे आए हैं जिनको पासपोर्ट प्राप्त करने में दिक्कत आती है। वह इतनी दफा बाहर जा चुके हैं, आ चुके हैं लेकिन आज पासपोर्ट उनका खत्म हो गया तो दोबारा रिन्युअल नहीं हो सकता है, फाइनल हो गया तो नये के लिए अप्लाई करें तो मिलेगा नहीं। ऐसी कौन सी बात है कि हम उनको पासपोर्ट नहीं दे सकते। ख्वाहमख्वाह अपने ऊपर ब्लेम ले रहे हैं। अब इस तरह की फीलिंग पैदा होती जा रही है। कोर्ट में हम सुनते हैं अक्सर कहा जाता है Justice may not be done but it should appear to have been done. अब इसका असर उल्टा जा रहा है, आप करना नहीं चाहते हैं; Discrimination against the Sikhs is definitely not being done. मैं यह कहता हूं कि it appears as if it is being done.

सरकार को इसका नोटिस लेना चाहिए। दूसरी बात मैं यह कहना चाहूंगा कि वहां पर एक सिस्टम है कि आदमी को पकड़ लो और उसको कहो कि तुम टेररिस्ट हो थर्ड डिग्री मेथड से उसको टारचर किया जाता है। अब वह बेचारा प्रूव करे कि वह टेररिस्ट नहीं है। मंत्री महोदय, यह ऐसा है जैसे सेल्ज टैक्स या इनकम टेक्स डिपार्टमेंट में होता है। इनकम टेक्स अधिकारी या सेल्स टेक्स अधिकारी कह देता है कि आप बेईमान हैं, अगर ऐसा नहीं है तो आप प्रूव कीजिए। इनकम टेक्स और सेल्स टेक्स विभाग में

[श्री हरवेन्द्र सिंह हंसपाल]

रोज यह होता है। इसी तरह से पंजाब के अन्दर एक आदमी को पकड़ लिया जाता है उसके बाद कहा जाता है कि अगर तुम टररिस्ट नहीं हो तो यह प्रूव करो। इसका क्या मतलब हुआ ? या तो वह पैसे दे कर छूट जाए या चार-छ: दिन माल खाए और फिर कुछ भी न बताए तो वह समझते हैं कि टेररिस्ट नहीं है। मेरे पास ऐसी मिसाल है। एक का तो मैं नाम ले कर कहूंगा एक बखशीश सिंह नाम का लड़का हिसार का रहने वाला है कहीं से पकड़ लिया गया आज तक यह प्रूव नहीं हो पा रहा है कि वह कहां से पकड़ा गया। उसको मारा गया पीटा गया। मेरे पास पूरा किस्सा है इस वक्त मैं नेरेट नहीं करना चाहता गवर्नमेंट के लिए इम्बरेसिंग होगा।

श्री कमल मोरारका (राजस्थान) : नेरेट करिये।

श्री हरवेन्द्र सिंह हंसपाल : लेकिन उस लड़के का प्रूव हो गया कि वह टेररिस्ट नहीं है। मैं इस लड़के को पर्सनली जानता हूं कि वह टेररिस्ट नहीं है। I can vouch for him; the boy is not traceable today. क्यों लोगों को जबरदस्ती टेररिस्ट बनाया जा रहा है, क्यों नहीं इस बात का ध्यान रखा जाता है ? दूसरी तरफ मेरे पास ऐसी मिसालें हैं मैं उसका नाम नहीं लेना चाहता हूं जो डेफिनिटली टेररिस्ट था उसको मारा गया, पीटा गया महीना-डेढ़ महीना टारचर चेम्बर में रखा गया, उसने अपना नाम ही सही नहीं बताया। पुलिस अथार्टीज़ ने छोड़ दिया, इसलिए कि यह आदमी वह नहीं है, यह हम क्यों पकड़ लाए हैं इसलिए इसको छोड़ दिया जाए। जबकि मैं जानता हूं कि वह डेफिनिटली टेररिस्ट लिंक वाला आदमी था। ऐसी हालत में मंत्री महोदय हम पंजाब की समस्या को हल नहीं कर रहे हैं, इस अंधेरे में हमें नहीं रहना चाहिए कि पंजाब की हालत पहले से बैटर है। Punjab needs definitely more care. पंजाब के ऊपर ध्यान देना पड़ेगा। आपने करोड़ों का बजट दिया, मैं आपका अहसानमंद हूं। आप दसियों करोड़ का और दे दीजिये सिर्फ इसी से मसला हल होने वाला नहीं है। पंजाब के अंदर आपको पूरा ध्यान देना पड़ेगा कि यह प्राबलम कहां थी और कहां चली गई है। मेरी वहां के डाइरेक्टर जनरल आफ पुलिस श्री के० पी० एस० गिल से बात हुई। वह बहुत फाईन अफसर हैं। उनको जब मैंने यह बातें बताईं तो उन्होंने इस बात को एप्रिशिएट किया। उन्होंने कहा कि जो आप कह रहे हैं सही कह रहे हैं और मैं इससे पूरी तरह से सहमत हूं। मेरे सामने उस बात के रेजल्टस नहीं आए।

वाईस.चैयरमैन साहब मुझे आप यह बताइये कि अगर हम में से किसी के घर में रात को चार-छह टेरोरिस्टस बंदूक ले कर आ जाएं और कहें कि हमें चाय पिलाइये, हमें खाना खिलाइये, हमें सोने के लिये बिस्तर दीजिये तो हम क्या करेंगे ? आज स्थिति यह है कि जब तक टेरोरिस्टस किसी के घर में रहते हैं पुलिस वाले उधर मुंह नहीं करते और जब वह वहां से चले जाते हैं तो पुलिस वाले आ करके घर वालों को तंग करते हैं और कहते हैं कि तुम उनसे मिले हुए हो। इस सिचुएशन को चेंज करना पड़ेगा।

इस पीरियड में जो पिछले पांच-छह साल गुजरे हैं मुझे अफसोस होता है कि जितना पंजाब ने कन्ट्रीब्यूट किया, लेकिन यह पीरियड शांति का अगर मिल गया होता पंजाब को तो आज देश का नक्शा कुछ और होता। (समय की घंटी) हमें यह चाहिये कि हम जल्दी से जल्दी पंजाब के अंदर शांति लाएं।

अगर सरकार यह कहती है कि पंजाब में समस्या जो है वह विदेशी ताकतों की वजह से हो रही है, तब भी इसमें पंजाब के अंदर रहने वाले पंजाबी का कोई कसूर नहीं है। वह भी सरकार ने साल्व करना है। मैं अपनी बात बहुत लम्बी न करते हुए सिर्फ इतना कहना चाहूंगा—उपेन्द्र जी

अपनी बात कह कर उठ कर के चले गये—यह उनका रुटीन है क्योंकि उनको मालूम है कि जो बात उन्होंने की वह सिर्फ लिफाफेबाजी है, सिर्फ हवा में है।

मैं यह कहना चाहता हूं कि श्री देवी लाल आज आपके बहुत बड़े नेता बन रहे हैं आप उनको नेता मानते हैं। आप उनको कहिए कि पंजाब अकार्ड को एक्सेप्ट करें। हम देखेंगे कि वह कैसे लागू नहीं होता। अब पंजाब अकार्ड लागू होने के लिये सब बातें ठीक थीं तो उस वक्त सीन पर श्री देवी लाल जी आ गये और आते ही उन्होंने फर्स्ट आर्डर दिया कि हम अकार्ड को नहीं मानते। अगर आप पंजाब की सेवा करना चाहते हैं तो उनसे कहिए कि वह अकार्ड में विश्वास करते हैं क्योंकि एस. वाई. एल. केनाल बनने के बाद जब तक चण्डीगढ़ का मसला साथ में हल नहीं होगा, पानी का मसला भी हल नहीं हो पायेगा और उसमें इनकी कोआपरेशन की बहुत जरूरत पड़ेगी। यह किस एंगल से बोलते हैं उससे वह हल हो वाला नहीं है। अगर आप पंजाब की कुछ सेवा करना चाहते हैं तो देवी लाल जी से सब से पहले यह मनवाइये कि वह इस मसले को हल करना चाहते हैं यह अनाउंस करवाइये। इन्हीं शब्दों के साथ मैं अपनी बात को खत्म करता हूं।

सरदार जगजीत सिंह अरोड़ा : सेंट्रल गवर्नमेंट का कोई फर्ज नहीं है।

श्री हरवेन्द्र सिंह हंसपाल : जनरल साहब जब स्टेट्स उसमें इनवाल्व होती है तो उसमें पहले स्टेट्स की जरुरी अप्रवल चाहिये। आपको मालूम नहीं है कि जब 70 हजार की बात आई तो बरनाला सरकार वहां पर बैक-आउट कर गई। मैं हाऊस में उस वक्त मौजूद था जब बरनाला साहब कह रहे थे कि हम 45 हजार देने के लिये तैयार हैं।

सरदार जगजीत सिंह अरोड़ा : अगर बरनाला साहब ने माना है तो गलती की है-- because they had nothing to do with the accord. They are totally against the accord.

श्री हरवेन्द्र सिंह हंसपाल : फिर आप कैसे कहते हैं कि 70 हजार की बात हो गई ? देवी लाल जी ने अकार्ड को खत्म कर दिया तो फिर आप कैसे कहते हैं कि समस्या हल हो जाए ? सेंटर वहां पर क्या करेगा ? दोनों स्टेट्स को इसे अप्रूव करना पड़ेगा, तब यह मसला हल हो सकता है।

एक माननीय सदस्य : यह हरियाणा में नहीं, पंजाब में रूका हुआ है।

श्री प्रमोद महाजन (महाराष्ट्र) : महोदय, सिद्धांततः यह हमेशा अच्छा होता है कि किसी भी राज्य का विनियोग विधेयक राज्य की चुनी हुई विधान सभा में चर्चित हो और वहीं पर पारित हो। काश, यह पंजाब के साथ भी हो सकता। लेकिन दुर्भाग्य से पंजाब की स्थितियां ऐसी बनी हैं कि आज संसद को विनियोग विधेयक पर चर्चा करनी पड़ती है। इसमें कोई दो राय नहीं है कि आठ वर्ष की इतनी भयानक रक्त लांछित परिस्थिति में पंजाब की जनता ने पंजाब की जो आर्थिक प्रगति का प्रयास किया है सारा देश उनकी सराहना करता है। इतने संवेदनशील वायुमंडल में हिन्दू व सिखों ने पंजाब में जो भाईचारा बनाये रखा है सारा देश इसलिये पंजाब की जनता का अभिवादन करता है। लेकिन पंजाब की जनता की बहादुरी और बन्धुत्व के पीछे सरकार अपनी ढुलमिल और गलत नीतियों को छिपा नहीं सकती। आपरेशन ब्लैक थंडर के बाद सरकार की ओर से यह आभास निर्माण करने का प्रयास हो रहा है कि उन्होंने उग्रवाद पर नियन्त्रण पा लिया है। समाचार-पत्रों में "पंजाब सरकार की ओर से विज्ञापन छप रहे हैं "पंजाब मना रहा है भय से मुक्त स्वतंत्रता"।

(श्री प्रमोद महाजन)

किन आज तक पंजाब में नित्य होने वाली हत्यायें, निर्दोष व्यक्तियों की हत्यायें इस बात का प्रमाण हैं कि सरकार का यह दावा झूठा और खोखला है। हो सकता है कि नित्य हत्या की घटनाओं के कारण हमारी संवेदनक्षमता इतनी कम हो गई हो कि अब पुलिस थाने में पुलिसकर्मियों की हत्यायें भी हमारे मन में तूफान निर्माण नहीं कर सकतीं, सूरज ढलने के बाद आज भी पंजाब के गांवों में हिन्दू-सिख अपने घरों के दरवाजे बंद कर लेते हों और पंजाब की सरकार यह विज्ञापन छपवायें कि पंजाब में निर्भयता का सूरज उभर रहा है इससे दुखद और निन्दनीय नीति दूसरी हो नहीं सकती। पंजाब का उग्रवाद दुनिया का सब से खतरनाक उग्रवाद है। दुनिया के उग्रवादी शायद एक वर्ष में जितनी हत्याएं करते हों पंजाब के उग्रवादी उनसे अधिक हत्याएं केवल एक मास के भीतर करते हैं। इसलिये इस उग्रवाद का मुकाबला केन्द्रीय सरकार को कड़ी से कड़ी मानसिकता के साथ करना होगा। आखिर राष्ट्रीय एकात्मकता और अखंडता की कोई कीमत हो नहीं सकती। यह बार-बार कहा जाता है कि पंजाब की समस्या के पीछे पाकिस्तान का हाथ है। सीमा पार इस दिशा में प्रयास किया जाता है और इसमें जरुर कुछ तथ्य होने की संभावना है, लेकिन केवल आरोपों की झड़ी लगाकर केन्द्र सरकार का कर्तव्य समाप्त नहीं होता। पाकिस्तान के इस घिनौने षड्यंत्र को हमें सारी दुनिया के सामने उजागर करना पड़ेगा। इस संबंध में विश्व जनमत तैयार करना पड़ेगा और इस दृष्टि से मैं फिर हमारी इस मांग को दोहराता हूं कि पाकिस्तान का पंजाब में जिस प्रकार का षड्यंत्र हो रहा है और जिस प्रकार का हाथ है इसके संबंध में भारत सरकार को श्वेतपत्र जारी करना चाहिये और सारी दुनिया के सामने पाकिस्तान के इस निंदनीय षडयंत्र को स्पष्ट करना चाहिये। उसके साथ-साथ एक बात सरकार ने पाकिस्तान से आने वाले घुसपैठियों को रोकने के लिये सुरक्षा पट्टी के बारे में सोची थी और फिर उस विचार को छोड़ दिया। मैं फिर उस मांग को दोहराता हू कि इस पर पुनर्विचार कर सीमा पर सुरक्षा पट्टी का निर्माण करना चाहिये। यह कार्य कितना भी कठिन हो, कितना भी खर्चीला हो, पंजाब में उग्रवाद को समाप्त करने की दिशा में यह अत्यन्त महत्वपूर्ण और आवश्यक कदम सिद्ध होगा। पंजाब में उग्रवादियों को शेष समाज से अलग-थलग करने की बात हम सभी करते हैं लेकिन केवल समाचार-पत्रों में चर्चा कर या किसी छोटे जन-जागरण अभियान से यह उद्देश्य पूर्ण नहीं हो सकता। चंडीगढ़ शहर का हस्तांतरण, दरिया का पानी का बंटवारा या बिजली का हिस्सा आदि बात 1984 में महत्वपूर्ण थीं, समय आने में महत्वपूर्ण थीं, समय आने पर इसे फिर से महत्तता प्राप्त हो जायगी।

आज अगर उग्रवादियों को देश से, समाज से अलग-थलग करना है तो उसमें दो प्रमुख कारण हैं, जो रुकावट बने हुये हैं-एक तो दिल्ली के दंगों के गुनाहगारों पर किसी प्रकार की कोई कार्यवाही न होना और दूसरा है जोधपुर बंदियों के संबंध में सरकार की ओर से निर्णय में देरी होना। वैसे जहां तक उग्रवादियों का संबंध है, न तो उन्हें जोधपुर बंदियों से कुछ लेना-देना है और न 84 के दिल्ली के दंगों के गुनाहगारों को सजा देने से। लेकिन इन समस्याओं का बने रहना उग्रवादियों के हाथ में सबसे बड़ा हथियार है। हमें उग्रवादियों से इस हथियार को छीनना होगा तभी हम उग्रवादियों को देश से, समाज से अलग-थलग कर सकते हैं। देश की राजधानी में 3 हजार हत्यायें हुई हों और 4 वर्ष के बाद एक भी हत्यारा पकड़ा न जाये, यह स्थिति किसी भी सुसंस्कृत समाज या राष्ट्र पर कलंक की स्थिति है।

श्री हरवेन्द्र सिंह हंसपाल : कल ही ब्रम्हा मारा गया है।

श्री प्रमोद महाजन : क्या दिल्ली में उनका हाथ था ? मैं उग्रवादियों की कड़ी से कड़ी कार्यवाही के विरोध में कुछ नहीं कह रहा हूं । मैं तो आप से बिलकुल सहमत हूं कि जितनी ताकत हो उतनी ताकत से उग्रवादियों का मुकाबला किया जाये। लेकिन मैं यह अर्ज कर रहा था कि जब 4 वर्ष पूर्व देश की राजधानी में 3 हजार निर्दोष सिखों की हत्या हो (समय की घंटी) और एक भी हत्यारा न पकड़ा जाए और उसके बाद भी हम सिख मानसिकता को राष्ट्रीय प्रवाह से जुड़े रहने का पक्ष करें तो यह हमारी सबसे बड़ी गलती होगी। उसी प्रकार जोधपुर बंदियों के संबंध में भी हमारी नीति ढुलमुल रही है। जोधपुर में कितने बंदी हैं ? अगर मान लिया जाये कि उन बंदियों में कुछ ऐसे हैं जिन पर आप आरोप सिद्ध नहीं कर सकते, तो उनके नाम अलग किए जा सकते हैं और जिन पर आरोप सिद्ध हो सकते हैं उनको न्यायालय में लाया जा सकता है और जो निर्दोष है उनको छोड़ा जा सकता है। लेकिन आप किसी प्रकार जोधपुर बंदियों के संबंध में कोई स्क्रीनिंग करने के लिये तैयार नहीं हैं। समाचार पत्रों में यह खबर आती है कि कम-से-कम 50 बंदी मानसिक रूप से रुग्ण हो चुके हैं, पागल हो चुके हैं, उसमें अनेक निर्दोष हैं। अगर इस प्रकार की स्थिति बनी रही और सरकार की उस पर चुप्पी रही तो मुझे लगता है कि दिल्ली के दंगों के गुनाहगारों को पकड़ पाना और जोधपुर बंदियों के संबंध में देरी – ये दो बड़े हथियार हैं जो उग्रवादियों के हाथ में बने हैं और व पाकिस्तान और चायनीज रायफल्स से ज्यादा शक्तिशाली हैं। ये ही पंजाब की समस्या को बनाए हुए हैं।

इसके साथ ही मैं सरकार से यह भी अपेक्षा करूंगा कि पंजाब के उग्रवादियों से डरकर आज हिंदू या सिख जो बड़ी मात्रा में दिल्ली या अन्य प्रदेशों में जा रहे हैं, यह सरकार का नैतिक कर्त्तव्य है कि वह इनकी देखभाल करे। लेकिन आज दुर्भाग्य से सार्वजनिक संस्थाएं तो इनके लिए कुछ व्यवस्था कर रही हैं, फिर चाहे वह आर्य समाज की संस्था हो या आर० एस० एस० हो या राजनीतिक पार्टियों की ओर से. लेकिन सरकार इनके लिए किसी प्रकार की व्यवस्था नहीं कर रही है।

उपसभाध्यक्ष जी, आज पंजाब के राज्यपाल पर समस्याओं का काफी बोझ है। स्वाभाविक रूप से उनका सारा ध्यान उग्रवादियों को नियंत्रित करने में जाता है। लगता है कि पंजाब के राज्यपाल को पंजाब की प्रगति तथा उग्रवाद को रोकने के लिए सक्षम और अनुभवी सलाहकारों की आवश्यकता है। लेकिन जितने सक्षम और अनुभवी सलाहकार हमें देना चाहिए, वे हमने नहीं दिए हैं। मैं यह मांग रखना चाहता हूं कि इस दिशा में सरकार को विचार करना चाहिए और सक्षम और अनुभवी सलाहकार पंजाब के राज्यपाल की मदद के लिए देने चाहिए।

उपसभाध्यक्ष जी, हम सभी राजनीति में हैं। हमारे भाषणों में राजनीति आना थोड़ा स्वाभाविक भी है, लेकिन पंजाब समझौता लागू न होने के लिए केवल देवीलाल जी पर दोष देना मुझे लगता है यह ज्यादती होगी। पंजाब समझौता होकर तीन वर्ष हो गए हैं और देवीलाल जी को आए एक वर्ष हुआ है। पंजाब समझौता होने और देवीलाल जी के मुख्यमंत्री बनने के बीच दो वर्ष आपके पास थे, जब केन्द्र में आपकी सरकार थी, जब पंजाब में समझौता लानेवाली सरकार थी और हरियाणा में भी आपकी सरकार थी। फिर भी आप लागू नहीं कर सके। आज यदि आप केवल देवीलाल जी की आड़ में समझौते को रोकने की बात कहें तो मुझे लगता है यह ज्यादा राजनीति होगी। पंजाब में आज भी खादी बोर्ड या किसी विश्वविद्यालय की सीनेट पर नियुक्तियां हों उनमें केवल कांग्रेसियों को भर्ती किया जाता है और किसी को भी उसमें नियुक्त नहीं देखा जाता है। अब जब कि यह सुनते आ रहे हैं कि सरकार के पास, प्रधानमंत्री के पास पंजाब के बारे में कोई विशेष नीति है जो दो वर्ष में

[श्री प्रमोद महाजन]

धीरे-धीरे स्पष्ट होती जाएगी, इसलिए यह लगता है कि सरकार इस नीति का खुला करने या जोधपुर के बंदियों को छोड़ने या सेक्युरिटी बैल्ट के मामले को चुनाव की राजनीति से जोड़ना चाहती है। अब यदि चुनाव के साथ अगर आप पंजाब की राजनीति चलाने पर तुले हैं तो पंजाब की समस्या का समाधान कभी नहीं ढूंढा जा सकता है और न ही यह चुनाव जीतने में सहायता पहुंचा सकता है। इस पर आप विचार करें, यही प्रार्थना है।

श्री रामचन्द्र विकल (उत्तर प्रदेश): उपसभाध्यक्ष जी, मैं पंजाब विनियोग विधेयक, 1988 का हृदय से समर्थन करने खड़ा हुआ हूं। माननीय दरबारा सिंह जी ने वहां की जन-समस्याओं को सुलझाने के लिए जो विचार रखें हैं, चाहे वह अधिक पुलिस बल की स्थापना का हो, चाहे बिजली की समस्या हो, चाहे वहां के किसानों की समस्या हो, चाहे बाढ़ की हो, चाहे छोटे उद्योग धंधों की स्थापना हो – उन सब का मैं हृदय से समर्थन करता हूं। उपसभाध्यक्ष जी, इस विधेयक के सम्बन्ध में अभी मैंने यहां विभिन्न नेताओं के प्रवचन सुने। श्री गुरुपादस्वामी जी यहां नहीं हैं वैसे उन्होंने यहां कई मुद्दे तो ऐसे उठाए जिन पर सरकार को कोई एतराज नहीं है जैसे पाकिस्तान के बारे में उनकी कुछ राय थी या चीन से जो हथियार आते हैं उसके बारे में सरकार को कुछ निर्णय लेना चाहिए, ऐसी अनेक बातें हैं जिन पर कि ये पार्टियां और सरकार उसी तरह से सोचती है। लेकिन वे एक मिनिट में जब यह कह देते हैं कि पंजाब का समझौता राजनीतिक उद्देश्य से नहीं किया जा रहा है तो यह जरा संदेह पैदा करता है। अभी सुकोमल सेन जी ने भी अपने विचार रखे और उन्होंने भी आखिर में यही कह दिया। गुरुपदस्वामी जी ने शुरू में तो कुछ बातें समर्थन में कहीं। उन्होंने तो सात दिन का समय मांगा कि सात दिन में समझौता हो सकता है, लेकिन मुझे लगता है कि सात दिन में कहीं उपेन्द्र जी की सरकार न आ जाय। उन्होंने अलंकृत भाषाओं से ऐसा कहा है। महोदय, यह इतना आसान सवाल नहीं है। यह सरकार की नीयत पर जो हमला है कि पंजाब समझौते को वह किसी राजनीतिक उद्देश्य से उलझाती जा रही है, इससे मुझे घोर विरोध है। वह सही बात नहीं है। सच्चाई यह है कि पंजाब की समस्या राष्ट्रीय समस्या है। इस पर दो राय न इधर हैं, न उधर हैं। इसे राष्ट्रीय स्तर पर सुलझाना अत्यावश्यक है। जहां तक पंजाब की कठिनाइयों का सवाल है, आतंकवाद का सवाल है, उसमें जितना भी नुकसान हुआ है या वहां से लोग उजड़कर इधर आ रहे हैं और उनको आबाद नहीं किया जा रहा है। यह सही नहीं है। सरकार की ओर से इन्हें सुलझाने में कोई कमी नहीं है। इस बारे में हमारे प्राइम मिनिस्टर भी कहते हैं, होम मिनिस्टर भी कहते रहते हैं और सभी की यह नीयत है कि आतंकवाद इस देश से समाप्त हो। यह पंजाब का अकेला सवाल नहीं है। आतंकवाद सारे देश में नहीं रहना चाहिए। इस पर कोई दो राय नहीं हैं, परंतु जो विकास के कार्य हैं और पंजाब के जो बलिदान है उनको भी भुलाया नहीं जा सकता। चाहे गुरु तेगबहादुर हों, चाहे बंदा बैरागी हों, चाहे गुरु गोविंद सिंह को लें, चाहे लाला लाजपतराय को लें, चाहे भगत सिंह के बलिदान को लें या आज के बलिदानों को लें, पंजाब का बलिदान देश और समाज के लिये हमेशा अग्रणी रहा है। पंजाब के किसान प्रेरणा के स्रोत रहे हैं हमारे देश में खेती की पैदावार बढ़ाने में पंजाब के किसान प्रेरणा के स्रोत रहे हैं। पंजाब के हमारे जो शरणार्थी भाई हैं या जो पुरुषार्थी भाई हैं, मैं तो पुरुषार्थी कहता हूं क्योंकि जिस तरह से उद्योगों को चलाने में उन्होंने सहयोग दिया है, वे हमारे प्रेरणा के स्रोत हैं। मैं पंजाब की बहुत प्रशंसा इसी मायने में करता हूं उन्होंने हर गति से हमारे देश को प्रेरणा दी है। जनरल अरोड़ा आज चाहे हमारे राज-नीतिक बन गए हों और कभी-कभी बातें ऐसी कह देते हों लेकिन बंगलादेश

की लड़ाई जो उनके नेतृत्व में लड़ी गई, वह सराहनीय है मैं उन्हें बधाई देत. हूं और हृदय से उनका स्वागत भी करता हूं। राजनीति के कारण कभी-कभी वह भी ऐसी बातें कह जाते हैं जो शायद व्यवहारिकता से और आज की कठिनाई से संबंधित न हों परन्तु मैं उनके ऊपर जरा भी संदेह करने को तयार नहीं हूं। मैं, उपसभाध्यक्ष महोदय, इस विधेयक का समर्थन करते हुए यही कहना चाहूंगा विरोधी पक्ष के लोगों से कि वे इस समस्या को इतना हल्का-फुल्का न लें। पंजाब-हरियाणा समझौता हो, मैं तो बहुत मानता हूं महाजन जी को, अभी उन्होंने कहा कि देवी लाल तो एक साल से आए हैं ; दो साल से तो तुम्हारे हाथ में था। पर आकर विरोध तो देवी लाल जी ने किया—समझौता नहीं मानते हम। हमारे चीफ मिनिस्टर चाहे भजन लाल हों, चाहे बंसी लाल हों, यह तो नहीं कहा कि पंजाब-हरियाणा समझौते को हम मानने को तैयार नहीं है या हम सैन्टर लीडरशिप की बात मानने को तैयार नहीं हैं। देवी लाल ने तो पंजाब-हरियाणा को चुनौती दे दी, सैन्टर को तो वह रोज देते रहे हैं उसकी हमें चिन्ता नहीं है लेकिन उन्होंने समझौते को मानने से इन्कार किया है कि मैं इस समझौते को नहीं मानता और जैसा कि हमारे हंसपाल जी कह रहे थे, मैं कह रहा हूं विपक्ष के लोगों से कि ऐसी गंभीर समस्याओं को, जिसमें आतंकवाद और पंजाब की समस्या छिपी हुई है, इतने हल्के-फुल्के ढंग से न लेकर के कहा करें। पंजाब के विकास के लिये, उन्नति के लिये जितना बजट दिया गया है मैं उसका स्वागत करता हूं।

इन्हीं शब्दों के साथ में इस विधेयक का हृदय से समर्थन करता हूं और आशा करता हूं कि पंजाब के बलिदानी लोग, जो देश को हमेशा प्रेरणा देते रहे हैं, वे आगे भी इस देश की एकता और अखंडता में इस देश की अगुवाई उसी तरह से करते रहेंगे और आतंकवाद या देशद्रोह की समस्या, चाहे हमारे देश के अंदर या बाहर की है उसका पंजाब के सारे भाई मिलकर मुकाबला करेंगे।

उपसभाध्यक्ष (श्री आनन्द शर्मा) : श्री ईश दत्त यादव, आपके लिए छः मिनट।

श्री ईश दत्त यादव (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष जी, मैं बहुत आभारी हूं हृदय से आपका कि छः मिनट का समय आपने दिया। इस छः मिनट के अन्दर पंजाब के संबंध में जो विनियोग विधेयक प्रस्तुत किया गया है उसके संबंध में अपने विचार प्रकट करूंगा। मान्यवर, इस विधेयक के संबंध में कुछ निवेदन करने के पहले एक चीज कहना चाहता हूं कि देश के अंदर इसके पहले जब घटनायें घटती थीं भयंकर तो सरकार की तरफ से यह कहा जाता था अपनी जिम्मेदारी से बचने के लिए कि इस में विदेशी ताकतों का हाथ है और आज जब एक साल से हरियाणा के अंदर लोकदल की, देवी लाल की लोकप्रिय सरकार बन गई है तो हर प्रश्न के उत्तर में, हर समस्या के उत्तर में देवी लाल जी का हौआ इस सरकार के ऊपर सवार हो गया है। मान्यवर, माननीय देवी लाल जी की सरकार तो एक बरस से है और आपकी सारी समस्यायें इससे पहले की हैं। इसलिए बार-बार किसी प्रश्न के उत्तर में आरोप लगाया जाएगा देवी लाल जी के बारे में तो यह सही नहीं है, वे इस माननीय सदन के सदस्य भी नहीं हैं।

मान्यवर, विनियोग विधेयक, जो पेश किया गया है वह पास हो जाएगा, हम इसका विरोध भी करना चाहें तो कुछ होने वाला नहीं है क्योंकि आपका बहुत प्रचण्ड बहुमत है। लेकिन पंजाब की जो सबसे बड़ी समस्या है उसपर यह सरकार गंभीरता से कभी विचार नहीं करती। उग्रवाद की समस्या जो है, अशान्ति की जो समस्या है, इस सरकार ने उसको हल करने का दिल से प्रयास नहीं किया। अगर दिल से प्रयास किया होता तो शायद यह समस्या हल हो जाती। अभी माननीय हंसपाल जी कह रहे थे, मैं उनकी बात से सहमत हूं कि उग्रवाद के नाम पर बेगुनाह लोगों को भी पकड़ा जाता है, गुनाहगार लोगों को भी छोड़ दिया जाता है और आज तो इस सदन में वह दूसरा विधेयक

[श्री ईश दत्त यादव]

भी आने वाला है—एक साल की अवधि बढ़ाने के लिए। तो सबसे पहली जो समस्या है पंजाब की वह उग्रवाद की है। अगर सरकार वहां इस पर नियंत्रण पा ले तो पंजाब की समस्या हल हो सकती है क्योंकि पंजाब की आर्थिक स्थिति बुरी तरह से प्रभावित हुई है उग्रवाद की समस्या के कारण।

मान्यवर, पंजाब जिसका रेकार्ड है, जिसको श्रेय है देश में सब से अधिक अन्न उत्पादन करने का और दूसरे प्रदेशों को भी खिलाने का जिसको श्रेय है उनकी कृषि बुरी तरह से प्रभावित है इसका कारण जहां तक मेरी जानकारी है, पंजाब में उत्तर प्रदेश, बिहार और उड़ीसा से मजदूर आकर काम करते हैं। खेती करने वाले ज्यादातर लोग इन्हीं प्रदेशों से जाते थे जो खेतों पर काम करते थे, लेकिन जब मजदूरों की हत्यायें होने लगीं और बहु-चर्चित कनाल पर 50 लोग मारे गए, खेतों में मारे गए, सोते हुए मारे गए तो वहां से मजदूरों का पलायन शुरु हो गया और वहां की खेती बुरी तरह प्रभावित हुई। न केवल खेती प्रभावित हुई बल्कि वहां के उद्योग धंधों पर भी बुरा असर पड़ा। जो लुधियाना में ऊन का, होइजरी का सबसे बड़ा कारोबार है उस पर भी बहुत बुरा असर पड़ा है। बिहार के लोग जो वहां उद्योग धंधा करते थे वह निराश होकर वहां से भाग रहे हैं वहां के उद्योग धंधे पर बुरी तरह से आतंकवाद का असर पड़ा है। इससे बेकारी बहुत बढ़ गई है।

महोदय, 31 मार्च, 1986 तक के जो आंकड़े मिलते हैं इंप्लायमेंट ऐक्सचेंज के उसके अनुसार वहां 6,55,430 लोगों के नाम ऐम्प्लाइमेंट ऐक्सचेंज में दर्ज हैं जिसमें से 2,86,801 लोग शहर के रहने वाले हैं और 3,68,629 लोग गांवों के हैं। ये तो वे लोग हैं जिनके नाम रोजगार दफ्तर में रजिस्टर हैं, जिनके नाम दर्ज नहीं हैं उनकी संख्या के बारे में कहा नहीं जा सकता है। जब बेकारी बढ़ती है तो बेकारी और उग्रवाद का संबंध हो जाता है। पिछले सप्ताह एक समाचार पत्र में मैंने पढ़ा कि पंजाब के अंदर जो उग्रवादी हो गए हैं उन में से 85 प्रतिशत किसानों के लड़के हैं। पढ़ने लिखने के बाद यह सरकार उनको रोजगार नहीं दे पा रही है, उनके लिए कोई उद्योग धंधा नहीं दे पा रही है, कोई स्माल स्केल इंडस्ट्री नहीं है और वे जब बकार हो जाते हैं तो उग्रवादी ऐक्टिविटी में लिप्त होते जाते हैं और यह समस्या बढ़ती जाती है और सरकार रोज फिजूलखर्ची करती जाती है। सरकार के पास इन समस्याओं को हल करने के लिए कोई योजना नहीं है, उनकी बेकारी दूर करने के लिए कोई स्कीम नहीं है। इसलिए नौजवान होकर वे उग्रवादी हो रहे हैं।

श्रीमन् अभी कुछ समय पूर्व माननीय प्रधान मंत्री जी ने कहा कि पंजाब की समस्या बढ़ रही है, इसमें पाकिस्तान का हाथ है। उग्रवादी वहां प्रशिक्षण प्राप्त करते हैं और वहां से हथियार लेकर पंजाब में और हिन्दुस्तान के दूसरे हिस्सों में आते हैं। लेकिन चिन्ता का विषय है कि इतना लंबा बजट तो मार्च में सेंक्शन किया गया था, उसके बाद भी सरकार सीमा पर सुरक्षा नहीं कर सकी, सीमाओं को सील नहीं करा सकी और आज भी वहां से उग्रवादी आ रहे हैं।

जहां तक बिजली व पानी का प्रश्न है, ये दोनों खेती के उत्पादन के लिए आवश्यक हैं लेकिन सरकार उस नहर को पूरा नहीं कर सकी है, फलां तिथि तक इस नहर का काम पूरा हो जाएगा। मैंने प्रश्न पूछा था इसी सदन में तो यह उत्तर दिया गया था सरकार की ओर से कि अब उसके लिए कोई सीमा निर्धारित नहीं है कि कितने दिनों के बाद इस नहर का काम पूरा हो सकेगा। दूसरे यह कहा कि इसके लिए देवीलाल जिम्मेदार है। इस तरह से सरकार अपनी जिम्मेदारी से भाग रही है। पंजाब न बेकारी की समस्या हल कर रही है, न कृषि की समस्या हल कर रही है, न वहां की सिंचाई की समस्या हल कर रही है और न वहां कोई काम कर रही है। जो विनियोग विधेयक प्रस्तुत किया गया है इसमें सभी

मदों के लिए धन बढ़ा दिया गया है लेकिन मैं समझता हूं जहां तक मुझे जानकारी है सोशल वीमेन वैलफेयर एंड वैलफेयर आफ दि शैड्यूल्ड कास्ट्स एंड बैकवर्ड क्लास के ऊपर सरकार ने खर्च कम कर दिया । सही किया सरकार ने । यह सरकार औरतों, अनुसूचित जातियों और बैकवर्ड क्लास की दुश्मन है इसलिए सरकार ने इनके बजट में कटौती की है। जो मार्च में बजट सैंक्शन किया गया था उसका भी सदुपयोग नहीं किया गया ।

उपसभाध्यक्ष (श्री आनंद शर्मा) : अब आप समाप्त करिये।

श्री ईश दत्त यादव : आपने 6 मिनट दिए थे।

उपसभाध्यक्ष (श्री आनन्द शर्मा) : आपने 6 मिनट से भी ज्यादा ले लिए।

श्री ईश दत्त यादव : : ठीक है, मैं समाप्त कर रहा हूं।

उपसभाध्यक्ष (श्री आनन्द शर्मा) : एक-दो मिनट और ले लीजिए।

श्री ईश दत्त यादव : मेरा यह सुझाव है कि इस सरकार को प्राथमिकता देनी होगी। पंजाब से उग्रवाद को समाप्त करने के लिए, अशान्ति को समाप्त करने के लिए और पंजाब के लोगों की जो समस्याएं हैं–आर्थिक समस्या है यह या बेकारी की समस्या है–इन समस्याओं को हल करने के लिए सरकार को ध्यान देना चाहिए। धन्यवाद।

SARDAR JAGJIT SINGH AURORA: I wish to join other hon. Members from Punjab in expressing my appreciation and gratitude for the people of Punjab for their energy, hard work, productivity and ability to live in complete harmony with each other in spite of what all is happening in Punjab. I feel, the entire country and the Government is indebted to the Punjabis. They have never failed them in the hour of need, whereas, I feel, the Central Government has been giving them step-fatherly treatment. I do not wish to go into the details as hon. Hanspal Ji has already given the details about the declining percentagewise Central investment in Punjab over the years rather than increasing it.

However, I would like to further stress on a few economic points. The first one is Amritsar Airport. I had raised this issue last year also and would like to stress it again that Punjab can send fresh vegetables and flowers to the middle' East. It can even meet the meat requirement of the Middle East because, I believte Punjab is surplus in male buffaloes; and that is the meat that goes from India to the Middle East.

SHRI HARVENDRA SINGH HANS-PAL: 1 am not able to associate with you in this matter.

SARDAR JAGJIT SINGH AURORA: This is a fact whicft has been given by Mr. Gill of Punjab. Mr. Gill is a senior civil servant.

The other point I would like to stress—and which has already beer brought out—is with regard to the gas-based thermal power station or ths nuclear power station. Next I would like to know the progress of the Thein Dam, because one keeps on hearing that its progress is very slow. There is a need to establish more public sector projects*, especially petro-chemical and electronic.

Now, enough stress has; been laid on shortage of coal and pig iron and they are really affecting the private sector. These very hard-working people who continue to have faith in Punjab, are suffering due to these shortages. This is also causing them a lot of financial problems. I had mentioned last year that there is a need to have a railway line up to Goindwal.

I still do not understand why Pepsi Cola project is not being cleared by the Central Government. It would appear that politics always seems to

fSardar Jagjit Singh Aurora] wlay a more vital part than the. economic development of the State. Economic development of the State is more important than the crude politics which seem to stand in the way of clearing this particular project.

The next point I have i_s about the self-employment schemes. On the 20th of this monh I was talking to a young man in Punjab and he said that to be able to get a bank loan, has to produce 22 certificates. Therefore, to produce those 22 certi-ates, it -will take a long time to I the loan from the bank. By that time whatever little patience he has, will be lost and whatever little money he has, would have exhausted in the process of getting 22 certificates.

श्री हरवेन्द्र सिंह हंसपाल : सर्टिफिकेट ही नहीं, और भी बहुत कुछ मांगते हैं।

SARDAR JAGJIT SINGH AURORA: I know that it goes without saying. In spite of greasing of the palm there are more impediments.

Now, the last point I want to mention is about floods in Punjab, rather a bad one. There is a need that the Government should help them energetically before the crops are damaged.

Having said all that, I must now say that the people are moot unhappy with the President's rule. This was morie than apparent day-b/efbre-yes-tarday when I attended the third death anniversary of sant Harchand Singh Longowalji at Longowal village. A plethora of suppressive laws have failed to make a real dent in the violence. Though the Government admits that the people of Puniab, both Sikhs and Hindus, do not want any kind of violence, it is a pity that the Government is not ready to look at this problem in all its facets and try to "win over the people to get real whole-hearted support. This will en-.afcle the Government to get over the violence slowly but certainly.

The present attitude of the Government of one-point programme which has been tried out in the last 15 months has failed miserably and will continue to fail miserably. Making-laws i_s no way of dealing with a ! |*tua$on like this. By using foroe, State terrorism ha never overcome people's violence. If the Government imaginatively considers that this is the only method that they can use, then, I am afraid they are bound to i. What is of great pity is that ih-I nocent people who have never let you clown either in making sacrifices or in producing agricultural produce are the ones who are suffering. But we are unaware of their sufferings while sitting in Delhi with thousands of people around us to protect us. Unfortunately, there is no communication and mutual understanding between the public and the Government. This has to be established and this can never be established through President's rule. President's rule at best can be compared with the rule of the British Government before independence. Having tasted independence, they are ready to accept a less efficient but more humane rule by the people, for

the people rather than a so-called efficient rule by the President, through the Governor. You must have read recently about the incident where two senior officers were shot dead. This has brought into focus the present confusion or I should say has brought into focus the special killer squad that the police has been nurturing to use against the terrorists. This cloak and dagger method can lead to very dangerous ramifications. This ASI was known to be in collusion with the smugglers, with bank robbers and anti-social elements. He was[1] sacked once but the police decided to us*» him. While they might have used him 10 or 20 per cent, he used the police 80 per cent all the time. He established his own links with the smugglers. He was involved in bank robberies and eventually, he killed two police officers. If you want to use cloak and dagger method, then you

have got to pick your people up pro perly, you have to train them, you : to be absolutely certain about their character, honesty and devotion to duty, if you are going to pick up bad people, people who are smugglers, who are criminals and then use them, thi ihat is going to be dangerous both ways. Your own life is in danger and the work that they do brings the Government into disrepute and that is what happened. People have alking about the killer squad lor the last four months. It has now come out in the open when two police 's have been shot dead. I would strongly urge upon the Government that this sort of thing must stop. It will no pay you ativ dividend. You will be the loser because whatever faith the people have in you will be totally lo!

One other pect about which 1 it help deprecating the Govern-is it& tendency to manipulate political and religious events, and for this, human beings are used as pawns without any regard to moral or legal consideration. The present confusion about the Jathedar of Akal Takht is a case in point. In this situation, Jagbir Singh Rode and other head priests are being used as pawans. They are arrested, then released and then rearrested and re-released to futher muddy the already sufficiently unclear situation. Now, suddenly Simranjit Singh Mann has been permitted or persuaded to issue a statement which has, I should say, further confounded the already confused situation. Nobody really knows which group the Government is backing. But the fear is that they are trying to get closer to the terrorists through Baba Jogin-iingh's family. Towards what one really does not know. I think it is most important that the Government should not get into covert operations where the future of the country, its stability, is involved. If you are going to lose confidence of the people, you are never going to succeed and you are going to cause an immense amount of harm.

"We have talked about improving the economic situation in Punjab. We have talked about the educated unemployed, a majority of whom seem to have now taken to either fundamentalism or more likely to smuggling and bank robbery, 'TO improve the economic situation it is not only enough that the Government spends more money. It is more important that the entrepreneur has confidence. The entrepreneur cannot have confidence so long as President's Rule lasts. It may give him satisfactory a law and order situation temporarily, but he knows that President's rule is a passing phase and until such time that a popular Government comes into being he is not certain whe jab is worth investing in or not. And therefore, I will urge that the Govern ment, if it has the good of Punjab at heart, the good of the future of the country at heart, must find ways and means °f re-establishing a popular Government. • And to re-establish a popular Government, they have to do certain things. One is to establish their own image of being clean, being honest and being able to give justice. So long as the guilty of the November 1984 carnage are not punished, so long as the innocent are not released, so long as the manipulative politics is not stopped, people cannot have confidence. These things have to be put right. If they are put right, the Accord that had been signed, with certain modifications, as time has gone on, can be a basis for finding a permanent solution. But, without that confidence that you have to create in people's mind, you will achieve nothing. I will finish by saying that it is stood that th? Government is conscious of improving the political situation in Puniab. But without improving the economic situation in Puniab without finding a political solution to be above issues, re-establishing pour bona fides, you will not succeed. I am not worried abouj-, this Government. I am hoping that it will not succeed in the next election. But. for do not keep on doing damage to Punjab and the country. Thank you.

SHRI ALADI ARUNA alias V. ARUNACHALAM (Tamil Nadu): Mr. Vice-Chairman, Sir, the Bill is moved to authorise the payment and appropriation if the sum of Rs. 4656 crores from and out of the Consolidated Fund of the State of Punjab for the services of the year 1988-89. I fear that most of the Members in this House are quite unaware of the actual requirement of the quantum of the amount for each service. Had it been ' placed before the State Assembly, if it was existing, the deliberations of the Members concerned could have been much fruitful and useful because they were well acquainted with the res and the situation. Here, we are only fulfilling the Constitutional obligations, not the aspira-

fhe

disturbing factor is, under President's rule, several thousand crores of rupee.* are being allotted and defrayed without the consent of the Concerned people and scrutiny and check-up. To ascertain the needs of the people of Punjab and to assist the Governor, his Advisers and other high officers, Parliament has authorised the Home Ministry to constitute a Consultative Committee of Members of Parliament. With great effort, I think, the Home Ministry has constituted a Consultative Committee of Members of Parliament for Punjab. But we are shocked and surprised that this Committee is not at all being convened by the Home Ministry. So, the Consultative Committee of Members of Parliament is denied by the Home Ministry a legitimate opportunity. There is the absence of effective functioning of the Consultative Committee. . . .

SHRI PAWAN KUMAR BANSAL: That is required for Presidential Acts.

SHRI ALADI ARUNA *alias* V. ARUNACHALAM: it is for administration of the State. What else is the Consultative Commitee for? Not just to advise he President but to assist the Governor, his Advisers and other high officials. Had the Committee been convened frequently, participation of the Members might have been very helpful for the administration. So, in the absence of an effective functioning of the Consultative Committee, the Governor and his coterie have been allowed to act in an arbitrary manner. A handful of high officers now decide the destiny of the people of Punjab. Therefore, I strongly condemn the Home Ministry for not convening the Consultative Committee of Members of Parliament. Incidentally I may tell you, as far as Punjab is concerned, at least a Committee has been constituted; as far as Tamil Nadu is concerned, even after six months, no committee has been constituted. That is the pathetic situation in Tamil Nadu....

Shri PAWAN KUM .
i will only tell the honourable Member that the Committee is called to lenthe President—it is called the President's Act—has to be enacted.

SHRI ALADI ARUNA *alias* V. ARUNACHALAM: President's Aet for what purpose? You are hiding the purpose of the Committee. You are mericulous about the process of the Committee. That i_s a different thing. The period of one year of President's rule in Punjab has proved four factoid to the coitntry (1) President's rule is not a panacea to the State's problems, nor is it a Ganga bath nor a Kailash yatra. It is nothing but a political myth; (2) Article 356 has been exercise not in the interests of the State, not in the interests of the nation but for the vested interest.- of the[1] party at the Centre; (3) the Centre has totally failed to achieve the objective for which President's rule was promul gated; and (4) the Congress has no political wisdom, no political acumen, no proper political programme, to meet the political issue in Punjab successfully. President's rule was imposed on 11-5-1987 when Bar-nala was in power. The Centre charged him with the allegation that he bad failed to ceck or take proper action against the terrorist activities, that he

was no serious. That was the allegation by the Centre. What do we see now? Has this Government succeeded in curbing terrorism? Has tb.it Government succeeded in at least reducing terrorist activities? Ha§ this Government succeeded in any of its attempts?. No law and order situation. The law and order situation has worsened and anti-federal activities •have been on the increase. You know well everyday ten people are killed. During Barnala's period only innocent and unarmed people were killed. Now under President's rule even IPS and -other police officers are killed by the terrorist. Therefore, law and order situation has very much deteriorated during President's rule. There is insecurity of life not or>1 - of the common man, not only of the unarmed, innocent man but there is insecurity of IAS and IPS officers also.

Sir, I would like to draw your attention to the fact that the Director-General of Police of Punjab misbehaved with a woman IAS officer at a dinner on the 8th July 1988. He has misbehaved and it has been reported to the IG of Police also.

SHRI B. K GADHVI: May I make a request? This question is *sub judice* and it would well before all of us not to mention it at all.

SHRI ALADI ARUNA olios V. ARUNACHALAM: You are trying to hide it. Even though it has been alleged like that, he has not been charge-sheeted. So, how can you say' that it is *sub judice*[1]*!* He has not even "been taken by this Government? Had the modesty of a woman IAS officer has been damaged. What action has been taken by this Government. Had this happened under a non-Congress(D Government, all the mass media would have been geared up including the TV and radio. But now everything is suppressed and everything is protected, and this is my point. Therefore, I would like to say that fixing the responsibility is necessary. When Mr. Barnala failed to take 1005 RS—11.

action against the terrorists, the Government rightly took action and fixed the responsibility on him. Now, under the President's Rule, the Home Ministry has failed to take action against the terrorists. Therefore, is it not the resppsibility of this House to fix the responsibility on the Home Minister, Mr. Buta Singh. and the Minister of State, Mr. Chidambaram? Therefore, I demand the resignation of Mr. Buta Singh and Mr. Chidam-bram for their failure in Punjab.

With these words, Sir, I conclude.

THE VICE-CHAIRMAN(SHRI ANAND SHARMA): Now, Mrs. Bijoya Chakravarty. You have got only five minutes.

SHRIMATI BIJOYA CHAKRA-j VARTY (Assam): Even less than j that will be O.K., Sir.

Mr. Vice-Chairman, Sir, it is very unfortunate that we are here discussing the Appropriation Bill of Punjab. We are discussing the Appropriation Bill of Punjab because there is no Assembly there and there is only President's Rule. Anyway, I hope that the President's Rule will not hamper the proper growth of the State of Punjab. There should be more projects, either power-based oi the normal ones, and, further, more public sector industrial projects should be established there. Moreover, since most of the people of Punjab are agriculturists, I feel that more agro-based industrial projects should be formulated for the State of Punjab so that. most of the young people would be attracted to these industries. It is very tragic, very unfortunate, that one of the Members on the Treasury Benches has not described the horrible condition in Punjab. It seems that very little time will be needed to convert the entire people of Punjab to terrorism. Already we have seen that most of Punjab has been turned into a huge

LSmt. Bijoya Chakravarty J jail. I do not know whether the President's Rule has borught any good to Punjab or not. But, surely, the killings in Punjab have increased an are increasing day by da_v during the President's Rule. Secondly, Punjab uder the Presdent's Rule is just like a house occupied not by the owner, but by somebody else. When .a person who is not tha owner of a house occupies that house, then trouble and turmoil only will be there ai that is what is happening in Punjab now. We have seen this in Assam and Mizoram before the accord. The moi'L' the repressive measures, the more the killing, and the more the repressive measures, the more the people who englage themselves in terrorist activities. I say this because by subjecting people, a large number of people, to repression, none can get good results, it is true that 'we have seen all the black laws during these fifteen months of the President's Rule and we have also seen large amounts of arms and ammunitions stockpiled in different areas*. Who allowed those people to make such a large stock of arms under the very nose of the Government, under the very nose of the Defence people—of the BSF, CRPF and other police personnel? Is it that the Government allowed those *to* make $_s$uch a large stock of arms and ammunition so that they may-create unrest? have got some doubts. That is why I am speaking like this. Moreover, I know that the Central Governent can very well identify those people who can create unrest in the non-Congress States. I have seen this in Assam. I have seen this in Karnataka and I have seen this in Bengal also. Can't the Central Government identify those people? There is bungling. They are putting one set of people against another in Punjab to make the situation worse. The Central Government must have proper political will to settle the serious problem of Punjab. Government should try to fin our the real issues that hurt the Punjab people most. Or else by putting some people behind bars they cannot control the patriotic development there. So I would like to urge that a better path would be to create a congenial atmosphere in Punjab and give a proper, elected Government to Punjab as early as pe

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): The Minister will now reply.

»

SHRI B. K. GADHVI: Mr. Vice-Chairman, Sir, I am grateful to the hon. Members who have participated in this discussion and furnished very valuable suggestions. But I am con strained to observed that up till now it wa_s my misunderstanding that tbe Opposition is only shedding crocodile tears over the problem of Punjab. Today it has been cleared. Today my misundrsanding has been cleared and I find that they are not shedding crocodile tears but they are showing the vampire's love to the problem. *(Interruptions)*

AN HON. MEMBER: But you have not left any blood to suck.

SHRI B. K. GADHVI: Sir, when a very serene and a serious initiator of the discussion, our veteran Mem ber, Mr. Gurupadaswamy, spoke, I it that the discusion would rally round the relevance of the Budget proposals. But naturally there have been constraints of time on his tjart. He could not have gone through the proposals and, therefore, most of the time was taken—I don't say irrele vantly, but most of the time was taken'—in projecting the political atmosphere and trying to find out and fish out some points in his favour. An<3 later on it was all supported by the leaders of the Opposition belonging to other parties also.

They s^id that this is not only a law and order situation. And I agree that Punjab problem is not merely a law and order situation. It is a national problem. When we scrutinize the areas of concern on that problem,

then we certainly find that the solu- r tion to the problem is not so easy, j because for solving the Punjab problem the pre-condition which the Government ha$_s$ put, and the nation has put, i$_s$ that those who try to indulge in exremism and violence, and those who are talking about a solution of the problems—firstly, those people who are responsible for this Punjab problem—must abjure viol-and must speak in terms of the Indian Constitution, within the i'remework of the Indian Constittuion. Nobody can have a dialogue with anybody who does not give up the i stance of speaking in terms of violence. At the same time, there is the question of constitutional adherence. No ' responsible Government can accede to such a demand. Therefore, the only alternative left to the Government, to any Government worth its salt, is to curb such extremism and violence with all the might at its command and this is what the present Government is doing. (Interruptions) I am fd^{a}d to say that it is not only the Government machinery which ig doing it. We are also trying to involve the people in it so that the terrorists and the extremists could be isolated. 1 must acknowledge that many of the Left political parties and other parties have made their contribution in awakening the masses so that the extremists could be alienated excepting the party belonging to the initiator of this discussion.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Only we can solve the Punjab problem.

SHRI B. K. GADHVI: The only party which did not come forward to alienate the extremists in Punjab 19 the Janata Party. Therefore, it does not lie in your mouth to say that.

SHRI M. S. GURUPADASWAMY: May, I inform my friend that we have not lagged behind in any aspect in solving the problems in Punjab? We have done our best and you are failing in your duty to solve the problem of Punjab. The Janata Party has adopted a very realistic attitude in this regard and we can help you in this respect.

SHRI B. K. GADHVI: I know that the Janata Party has taken the stance of speaking from a distance. The Janata Party has never gone to the people as the other parties have done. On the contrary, the stance of the Janata Party was to make confusion worse confounded.

SHRI M. S. GURUPADASWAMY: We have been very realistic in our approach.

श्री हरवेन्द्र सिंह हंसपाल : मैं आपकी इजाजत से एक सबमिशन करना चाहता हूं। चन्द्रशेखर ने अमृतसर गोल्डन टैम्पल में विजिट कर के ब्लैक थंडर से कुछ दिन पहले यह कहा था कि न वहां पर कोई टैरेरिस्ट्स हैं और न वहां पर गन्स हैं।

श्री सुब्रह्मण्यम स्वामी : ऐसे ही झूट बोलते हैं।

श्री कमल मोरारका : बिल्कुल झूठ बात है। गलत बात करते हैं।

श्री हरवेन्द्र सिंह हंसपाल : अखबारों में छपा है और किसी ने डिनाई भी नहीं किया है।

श्री सुब्रह्मण्यम स्वामी : मैं गया भी हूं और अभी जा सकता हूं ......

ठाकुर जगतपाल सिंह (मध्य प्रदेश) इसका मतलब यह है आप मानते हैं वहां टैरेरिस्ट्स हैं।

श्री सुब्रह्मण्यम स्वामी : आपकी नीति के कारण टैरेरिस्ट्स वहां हैं।

SHRI M. S. GURUPADASWAMY: Don't say wrong things. Don't quote him wrongly.

SHRI B. K. GADHVI: I do not wish to go into the past history. Also 1 do not wish to repeat or recollect and tell the hon. House the utterances of various gentlemen of this country. I wish to submit that it is an acknowledged fact that the problem of Punjab is so complex. Therefore, if somebody suggests that they can solve it within 7 days or within 7 hours, I think, that is a wishful thinking, as you have got the wishful thinking to come to power in Delhi. I don't find fault with you in the sense that after all you are seeing the things from one of the windows of the house while we being in charge of the country, have to see tha country from the top. Therefore, if you get a blurred or improper vision, then you cannot be blamed bacause your area is very much narrowed down. But it is not for me to say these things. It js for the Home Minister. Mr. Upendra rightly pointed out that this is not quite relevant. As it is a budget proposal, you have the sky as the limit and you can discuss anything. This is permitted. I wish to put on record that the Central 'Government has not allowed the tempo of development in Punjab to go down or to slow down.

I also wish to put it on record that we congratulate and appreciate the dynamic role of the people of Punjab—-Sikhs, Hindus, Muslims and everybody—-in keeping up the tempo in the agricultural growth as well as in the industrial growth and the agro-based industrial growth. And it is needles to say that their contribution in the Central pool of food stocks is really of a very high order. Despite there being last year's drought, the contribution is around 73 per cent in wheat the production in the agricultural sector has not slowed down. And in this, perhaps, the unique credit should go to Punjab that in the situation presently obtaining in Punjab, it would have been very difficult for any State's people to have this performance. Therefore, I agree with Mr. Upendra when he said that when he visited Punjab only day before yesterday, the much exaggerated picture which is being projected outside Punjab was not available there. But, still, we cannot say that Punjab situation is quite congenial and quiet. Extremism is there, killing is there, and terror *also* to an extent is there.

SHRI SUKOMAL SEJM": But it is increasing.

SHRI B. K. GADHVI; But one point we have to bear in mind and it is this that whether the efforts on the part of the Government, on the part of the Punjab Government and the Central Government and our Forces, are more brighter than in the past or not. 'i'nat is the test,and I *would* tell you, Mr. Aurora, that I do not want to blame any Government. Any Government is worthy because it represents the people. It is the outcome *o'* the will of the people. And, therefore, I would be the last man to denounce any Government, but for the fact of real performance and not on any other ground. Now, you would appreciate that when the last elections in Punjab "were held, the trouble and turmoil was there, the difficulties were there. And the Congress and the Central Government never wanted to tw art the opportunities to the people *to* elect their own representatives if that could be done. We knew that, perhaps, from the political point of view, our Party may not come to power and any party may come to power. The elections were given. People had great hopes that the situation would quieten, it would improve. But what happened? The hopes are totally belied. In the area of violence, let me tell you that apart from the accusation which have got a bearing on truth that there was some collusion with some of the persons occupying the high posts with the extremists, the efforts themselves to combat and curb the extremism and to meet the violence, they were very much lukewarm, they were' very much fragile. That is bome out of

record. 1 can just show you. Let us say about the recovery of weapons because extremists, the terrorists, fight with what? Weapons, obviously and the ammunition. It may be smuggled 'nto from across the international border or it might be infiltrators from across the international border—that is a separate issue. But they are in the possession of weapons and ammunition. And until we catch hold of those weapons and we seize those weapons and we cut the supply-line of the ammunition, you cannot check it. That is impossible for anybody. Mr. Aurora, you were in Army. You know that until you cut the supply-line of the enemy, how can you stop the enemy from his advance? Therefore just giving the comparison, I would say that Mr. Gurupadaswamy specifically asked me to give the figures and that is why I am giving you the figures. Of course, the killing of the people has gone up a little during' the President's rule But. at the same time, the encounters with the extremists could be isolated. I the extremists, killing of the extremists and heroic fight shown by our forces, para military and police forces, in which they also lost their lives, has also gone up. And the figures are police men in Akali Government killed were 73, during the President's rule from 12th of May 1987 to 14th August, 1988, 1,39, and the terrorists killed were 136 during the Akali Government and during the President's rule, 498 were killed. I will give you further figures about arrests also, totajl arrests from June 1987. I am, giving you the figures. Persons killed by terrorists 2045. and terrorists totally arrested 5126, apart from killing terrorists; this is besides that figures. Policemen were also killed, and terrorists killed were 498. So, you can appreciate that a very stiff resistance to contain and combat terrorism and infiltration has also been launched.

SARDAR JAGJIT SINGH AT7RORA: May I submit one thing, and that is that if you go to the villages in Punjab they will tell you that the day belongs to the Police and the night belongs to the militants and that continues in spite of all that you' say.

SHRI B. K. GADHVI: I presently cannot comment upon what you say. However I may tell you one thing i that so far as the infiltration of terrorists from across the international border is concerned, in Punjab area it has gone down. The terrorists are trying to seek other avenues to conie into Punjab. So far as the supply of arms and ammunitions is concerned, they have got difficulties in getting them. So far as the seizure of arms of all kinds is concerned, like AK-47, pistols and revolvers and everything it is increasing and therefore there is much more desperation to the ter- I rorists. What happened during the BamalE Government?. A parallel Government was going on from the Golden Temple. By this Operation Black Thunder which recently was done, the entire world knows that without going into the Temple we could flush them out and when the Sikhs also saw their designs and -haviour and activity in the Temple itself, which is a holy deity, a sacred place, the desecation they brought about in the Temple was seen by desecration they brought about in the Temple was seen by everybody an' that is why today the Sikhs and Hin-dus and all population they view the terrorists as not belonging to any of the communities, not belonging to anv of the religions and not belonging to any of the creeds, but only as criminals. That sort of awakening is coming and this is the process of building up a congenial atmosphere to have a popular rule. We do not like to present the Budget of any State Government to be sanctioned and scrutinised by Parliament. We wish that State Government should perform their duties in a better and more efficient way, but if they cannot do it, it is our obligation, ' on the part of the Central Government, all of us together here.

SARDAR JAGJIT SINGH AURORA: What about the obligation about November 1984 killers? Has the Government any obligation about that or not?

SHRI B. K. GADHVI: I could not get you.

SARDAR JAGJIT SINGH AURORA: I will explain to you. Thousands of people were killed in November 1984. *(Interruptions)* They are not sleeping. They refuse to wage up. *(Interruptions)*

SHRI PAWAN KUMAR BANSAL: The Government did initiate' action but the matter is *sub judice* now. *(Interruptions).*

SARDAR JAGJIT SINGH AURORA: You will feel ashamed of yourself that even after four years, not a s'n-gle person has been arrested.

SHRI B. K. GADHVI: We had denounced the Delhi riots and the carnage and you will appreciate that our leader, the Prime Minister of this country, when the dead body of his mother was lying in state, was going in the streets of Delhi; he deployed tanks for the purpose of checking these riots and stopping them. You show me a single instance of a Prime Minister who took this step where his mother was lying dead . . . (Interruptions)

SHRI PARVATHANENI UPENDRA: According to your own figures, 2500 were killed.' That is according to your own admission.

SHRI B. K. GADHVI: We say that we denounced those riots on Delhi and we say that those who were the victims, should have all the sympathy and help which is there and which will be there.

SHRI SUBRAMANIAN SWAMY: It was not a riot: it was organised massacre.

SHRI PARVATHANENI UPENDRA: You should have immediately taken action . . . *(Interruptions')*

SHRI B. K. GADHVI: I do not use the adjective 'hollow' ths way you use but I tell you this shows the test and the calibre of the man the when, his mother wa.s lying dead, he was in the streets to protect te Sikhs.

SARDAR JAGJIT SINGH AURORA: And he also said that when a big tree falls, earth must shake.

SHRI B. K. GADHVI: So far as Delhi riot is concerned, committees had been appointed; some matters are before the court; it is subjudice and, therefore, it does take time. But we do' not want to shield any criminal who is guilty or who indulged in Delhi riots.

Probably we are off the track; what we started comes under the Home Ministry whereas I talk of Finance Ministry. But I would say that so far as Punjab is concerned, even at the' cost of repetition and reiteration I would say, we would not like the tempo of development to go down. We are aware that there is need for good power position in Punjab and for that, steps are being taken. Members are aware of it. Everybody has appreciated performance in power area that it is very good. You wanted me specifically to tell you the position, of Thein Dam. Presently, in 1988-89. we have allocated Rs. 120 crore; two units over the Thein Dam of 2.150 MW are expected to be commissioned during 1990-92; two more in 1992-93, and the total cost of Thein Dam is presently, after the escalation as you wanted. Rs. 976 crore, and up till now, the amount spent is Rs. 392.93 crore. Perhaps, we shall be in a position to adhere to the time frame for completion of this Dam. We are anxious about its progress is there and it has not been slowed down. So is the case with regard to transmission lines for which some Members stressed on better availability of electricity. In the

area of diversification and Pepsi Cola, a point was raised and I would pass on your remarks to the concerned Ministry for consideration.

SHRI PARVATHANENI UPENDRA: The Minister is sitting there.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): It is not with me now; it is with Food Processing.

SHRI B. K. GADHVI: I think Mr. Hanspal and Darbara Singhji wanted me to tell them about thermal power plant Stage 3 of Ropar and GNDP Bhatinda Stage 3 also. So far as Ropar is concerned, I may say that tech-no-economic clearance is granted. Environmental clearance is granted. Coal leakage is also granted. An amount of Rs. 24 crores was spent last year. The work is now on and v;p hope that it will also be commissioned o_n time. So far as the GNDTP, Bhatinda Stage III is concerned, from the environmental angle it has been suggested that the site should be shifted 10 kms. away and this is being done.

In regard to checking terrorism, we have taken up fencing. We have guards. We are trying to involve the guards. We are trying to involve the people. Everything is being done. The results are also conspicuous. I am hopeful that if we all unite and co-operate together, terrorism in Punjab can be contained and combated t_0 a great extent.

I do not wish to compare the present performance with that of the earlier Government. But I would like to point this out in regard to investment, tbe position in the area of investment. As has been pointed out by some hon. Members, investment from the Centre, in the Central sector, is going up. Of course private investment is not getting attracted so far as Punjab is concerned. Naturally, it is a matter of confidence, creating confidence among entrepreneurs. It is for this reason that we have to build up a iood atmosphere, create an atmosphere, oi industrial peace so that more entrepreneurs could come, here I would like to mention a Si fkant, good, feature. Despite there being sickness in industries to . extent.—small-scale, medium and large—i ifar as Punjab stand it a^n^d continue\in an atmos as the One existing in Punjab no

Sir, I do not wish to take more time because there is another Bill. The diseussion in this House has been mostly on political issues, about the lOsphere, about fighting terrorism etc. and not much to do with the Budget.

SHRI PARVATHANENI UPENDRA: You have been grilled unnecessarily.

SHRI B. K GADHVI: I would like to assure the House that we are funding the total plan, annual plan, of the Punjab Government. We are aJs_0 trying t_0 meet certain non-Plan expenditure. Mr. Darbara Singh pointed out about spending rnore on policing etc. So far as floods are con-corned, we are awaiting tha memorandum from the State Government. The moment the memorandum comes, v/e will send our team to examine the damage caused there and necessary relief assistance would be given to the State. With these words, I thank all the Members who have | participated in the debate.

SHRI DARBARA SINGH: There is one point. Industries in Punjab should be brought under Category A. The Minister of Industry is here. He can react to it

SHRI B. K. GADHVI: Fortunately, the Minister of Industry, Mr. Vengal Rao. is here. I will on this suggestion to him in writing for his consideration. I am sure, he would also take a note of it. But so far as in-

[Shri B. K. Gadhvi]

dustrial policy is concerned, Government of India is thinking of making it more pragmatic in regard to back-word ' and other areas. When that comes, I think all the States would be benefited, including Punjab,

THE VICE-CHAIRMAN (SHRI ANAND SHARMA); The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year, 1988-89, as passed by the Lok Sabha, be taken into consideration,"

Clause 2 *and* 3 *and the Schedule were. added to the Bill.*

Clause 1, *the Enacting Formula and the Title* were *added* t_0 *the* Bill

SHRI B. K. GADHVI: Sir, I I move:

That the Bill be returned." *Yhe question was put and the motion loas adopt-d*

TAMIL NADU APPROPRIATION (No. 2) BILL, 1988.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA); Now we shall take up the Tamil Nadu Appropriation Bill, 1988. Shri B. K. Gadhvi.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Another gril-
I ng.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY oF FINANCE (SHRI B. K GADHVI): Sir, I beg to move:

"That, the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Tamil Nadu for the services of the financial year 1988-89, as passed by the Lok Sabha, be taken into consideration."

[The Vice-Chairman (SHRI B. SATYANARAYAN RED-DY) in the Chair.]

Sir, as the hon. Members are aware$_r$, the Budget of the State of Tamil Nadu for 1988-89 was presented to Parliament on 17th March, 1988 and Vote on Account to meet the requirements of the State Government for the first six months ending September. 1903, was obtained and the pi'opriatiOn Bill, 1988, was passed irt March, 1988.

The Lok Sabha has granted the balance of the Demands for Grants and passed the Appropriation Bill which is now before this House. To* meet the total estimated expenditure during the current year, the Bill provides for the payment and appropria-. tion from and out of the Consolidated Fund of the State of Tamil Nadu of a total sum of Rs. 4384.77 crores comprising Rs. 37770.17 crores voted by the Lok Sabha and Rs. 614.60 crores charged on the Consolidated Fund *oi* the States, inclusive of the sum; earlier authorised for withdrawal in the Tamil Nadu Appropriation Act,1988.

Sir. in March, 1938, while discussing the Appropriation Bill, this House had a general discussion on the Tamil Nadu Budget for 1988-89. I do not therefore wish to take the time of the House by again dwelling upon the various provisions in this Budget. I shall, however, endeavour to deal with the points that may be raised by the hon. Members in my reply to the discussion.

The Question was proposed

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, I rise to initiate the diseussion °n the Tamil Nadu Budget. The proper forum for the d-'scussion of the Budget is the Tamil Nadu Legislative Assembly.. -